



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/70/2021</a>	ARUN NARZARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
2	<a href="#">PIL/6/2022</a> WITH <a href="#">PIL/52/2020</a> (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
3	<b>WITH</b> <a href="#">PIL/2/2022</a>	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/3658/2023</a> in <a href="#">PIL/2/2022</a>	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
4	<a href="#">PIL/15/2022</a>	JONES INGTI KATHAR AND 19 ORS <b>Versus</b> THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
5	<a href="#">PIL/27/2022</a>	CITIZEN FOR JUSTICE AND PEACE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
6	<b>WITH</b> <a href="#">WP(C)/1411/2022</a>	SANJOY DEY AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
7	<a href="#">WA/48/2023</a>	KRISHNA DEB. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA	GA, ASSAM MR. A PHUKAN, SC, GAD(r- 1 & 2)

8	<a href="#">PIL/57/2023</a>	NIKHIL KONCH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM MR D K SARMAH (r-5) MR. P J BARMAN (r-5) MS. J DEKA (R-6) MS. A TALUKDAR (R-6)
9	<a href="#">WA/310/2023</a>	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
10	<a href="#">WA/382/2023</a>	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM MR. O P BHATI (R-7) MR. A K JAIN (r-7) SC, REVENUE
11	<a href="#">Cont.Cas(C)/775/2023</a> FIXED, PERSONAL APPEARANCE	DILIP KUMAR DUTTA <b>Versus</b> SUMIT SATTAWAN AND ANR	MR. A SARMA	MR. D SAIKIA (r-2) MR D KALITA (R-1) MR. S BORA (r-2) MR. D NATH (R-1)
12	<a href="#">WA/10/2024</a>	STATE OF ASSAM AND 3 ORS. <b>Versus</b> ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
13	<a href="#">WA/89/2024</a>	SARAT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
14	<a href="#">WA/113/2024</a> FIXED	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1062/2024</a> <b>in</b> WA/113/2024	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
15	<b>WITH</b> <a href="#">WA/120/2024</a>	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
16	<a href="#">I.A.(Civil)/182/2024</a> <b>in</b> WA/13612/2023	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT. LTD.	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
	<b>WITH</b> <a href="#">WA/13612/2023</a> (Filing Number)	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MS. A BHATTACHARYYA	
17	<a href="#">I.A.(Civil)/203/2024</a> <b>in</b> WA/15932/2023	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r- 6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)

	<b>WITH</b> <a href="#">WA/15932/2023</a> (Filing Number)	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
18	<a href="#">Cont.Cas(C)/237/2024</a>	SANJAY KUMAR JALAN <b>Versus</b> HARISH GUPTA	MR. S ISLAM MR A HAWARI	
19	<a href="#">I.A.(Civil)/257/2024</a> in WA/15412/2023	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> KALADHAR CHAUBEY	MRS. A GAYAN	
	<b>WITH</b> <a href="#">WA/15412/2023</a> (Filing Number)	THE HOME SECRETARY UNION OF INDIA <b>Versus</b> KALADHAR CHAUBEY F	MRS. A GAYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/632/2024</a> (Filing Number)	THE HOME SECRETARY UNION OF INDIA <b>Versus</b> KALADHAR CHAUBEY F	MRS. A GAYAN	
20	<a href="#">I.A.(Civil)/398/2024</a> in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
21	<a href="#">I.A.(Civil)/571/2024</a> in WA/1485/2024	UNION OF INDIA <b>Versus</b> MD. KITAB ALI	MR. S C KEYAL	
	<b>WITH</b> <a href="#">WA/1485/2024</a> (Filing Number)	The Union Of India And 2 Others <b>Versus</b> Md Kitab Ali F	SUBHASH CHANDRA KEYAL	
22	<a href="#">I.A.(Civil)/693/2024</a> in WA/2231/2024	INDIAN OIL CORPORATION LTD <b>Versus</b> SAMOON ISAI	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	MR. B BARUAH MR U RONGPI
	<b>WITH</b> <a href="#">WA/2231/2024</a> (Filing Number)	INDIAN OIL CORPORATION LTD <b>Versus</b> SAMOON ISAI F	MR. A SARMA	
23	<a href="#">I.A.(Civil)/835/2024</a> in WA/12607/2023	SHASHANKA ROY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC
	<b>WITH</b> <a href="#">WA/12607/2023</a> (Filing Number)	SHASHANKA ROY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS SUPRIYA DASGUPTA	SC, ELEM. EDU
24	<a href="#">I.A.(Civil)/872/2024</a> in WA/476/2024	THE STATE OF ASSAM AND ORS <b>Versus</b> DEBASHREE TAID	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	<b>WITH</b> <a href="#">WA/476/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> DEBASHREE TAID AND 2 ORS F	MR. N J KHATANIAR	
25	<a href="#">I.A.(Civil)/908/2024</a> in Cus.Ref./15148/2023	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> ANIL DIXIT	MR. S C KEYAL	MS S S ZIA
	<b>WITH</b> <a href="#">Cus.Ref./15148/2023</a> (Filing Number)	COMMISSIONER CUSTOMS PREVENTIVE SHILLONG <b>Versus</b> SRI ANIL DIXIT E	MR. S C KEYAL	

	<b>WITH</b> <a href="#">I.A.(Civil)/512/2024</a> (Filing Number)	COMMISSIONER CUSTOMS PREVENTIVE SHILLONG <b>Versus</b> SRI ANIL DIXIT E	MR. S C KEYAL	
26	<a href="#">I.A.(Civil)/1361/2024</a> in Cus.Ref./15149/2023	COMMISSIONER OF CUSTOMS (PREVENTIVE), SHILLONG <b>Versus</b> SEEMA DIXIT	MR. S C KEYAL	
	<b>WITH</b> <a href="#">Cus.Ref./15149/2023</a> (Filing Number)	COMMISSIONER OF CUSTOM PREVENTIVE SHILLONG <b>Versus</b> SEEMA DIXIT B	MR. S C KEYAL	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
27	<a href="#">WA/461/2023</a> FIXED	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2457/2023</a> in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
28	<a href="#">WA/12/2024</a>	MD. MAJIBAR RAHMAN AND 87 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS F	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE	GA, ASSAM SC, BTC SC, REVENUE SC, FOREST
29	<a href="#">WA/26/2024</a> CAVT./676/2023	NITYA NANDA GOGOI AND ORS <b>Versus</b> DEBESWAR BURAGOHAIR AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR
30	<a href="#">WA/97/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
31	<a href="#">WA/108/2024</a>	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, A.H and V. DEPT.
32	<a href="#">WA/136/2024</a>	JOYNAB BIBI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
33	<a href="#">WA/138/2024</a>	AMIR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, REVENUE
34	<a href="#">WA/139/2024</a>	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, NHAI DY.S.G.I. SC. REVENUE
35	<a href="#">WA/148/2024</a> FIXED	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/1332/2024</a> in WA/148/2024	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C

36	<a href="#">WP(C)/2393/2024</a>	JAYMANA KHATUN <b>Versus</b> CANARA BANK AND 3 ORS	MR. S A AHMED MD M ALI MR. F A AHMED	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
37	<a href="#">WP(C)/2399/2024</a>	PRANJITA BARUAH KALITA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
38	<a href="#">WP(C)/2401/2024</a>	KANAK DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
39	<a href="#">PIL(Suo Moto)/9/2018</a>	XX XX XX <b>Versus</b> THE STATE OF ASSAM	MR H K DAS( SC, GHC )	GA ,ASSAM
40	<a href="#">PIL/18/2018</a>	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
41	<a href="#">PIL/63/2022</a>	BISWAJIT RAJBONGSHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. B D KONWAR SR. ADV. MR D KALITA MR H AGARWAL MS K PHUKAN MR J SINGH MS P GUPTA MS M ZOMUANPUII	SC, PWD ROAD GA, ASSAM MR. B CHAKRABORTY (r-7) MR K L GUPTA (r-7)
42	<a href="#">PIL/28/2023</a>	BRIJBHUSHAN DAUNDIYAL <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) MR. K GOGOI R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA
43	<a href="#">PIL/31/2023</a> FIXED	HASIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
44	<a href="#">PIL/51/2023</a>	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
45	<a href="#">PIL/63/2023</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE CHAIRMAN, THE BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM AND 5 ORS	MR. S GOGOI MR P BORBORUAH	GA, ASSAM MR B PATHAK (r-1 ) MR. P D NAIR (R1) SC, BAR COUNCIL GA, AP GA, MIZORAM GA, NAGALAND PRESIDENT G.H.C BAR ASSO.
46	<a href="#">WA/343/2023</a>	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
47	<a href="#">WP(C)/6773/2023</a>	HARSHIT PATHAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				

48	<a href="#">WP(C)/4429/2021</a> FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	<b>WITH</b>			
49	<a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
50	<a href="#">PIL/21/2024</a>	ABDUL HAMID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD

**HEARING**

51	<a href="#">WP(C)/2518/2016</a>	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
52	<a href="#">WP(C)/6525/2016</a> CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
53	<a href="#">WA/78/2017</a>	MAHESH TANTI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
54	<a href="#">WP(C)/259/2017</a>	SRI HARIHAR BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1	<a href="#">WP(C)/7224/2023</a> CAVT. NO.13242/023, FIXED, WITH CAVT. 1324/2023, WITH WP(C)/3257/2023 (D/O)	DIBAKAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
2	<b>WITH</b> <a href="#">WP(C)/6241/2023</a>	DIBAKAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI
3	<a href="#">Cont.Cas(C)/232/2024</a>	PRAHLAD CH. NATH <b>Versus</b> NARAYAN KONWAR AND AND	MR D C NATH
4	<a href="#">Cont.Cas(C)/233/2024</a>	PRAN KRISHNA BARMAN <b>Versus</b> JAGADISH PRASAD BRAHMA AND ANR	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA
5	<a href="#">Cont.Cas(C)/239/2024</a>	ARUP KUMAR ROY <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN
6	<a href="#">Cont.Cas(C)/240/2024</a>	ABDUL MAZID PRODHANI <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN
7	<a href="#">WP(C)/510/2024</a>	ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH
8	<a href="#">WP(C)/1856/2024</a> FIXED	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN
9	<b>WITH</b> <a href="#">WP(C)/1991/2024</a>	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
10	<a href="#">WP(C)/2271/2024</a> FIXED	JIBAN CH. CHOUDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA
11	<a href="#">WP(C)/2339/2024</a> FIXED	ANANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS

12	<b>WITH</b> <a href="#">WP(C)/1735/2024</a> CAVT. NO. 03282/024,	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
13	<b>WITH</b> <a href="#">WP(C)/1736/2024</a> CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
14	<a href="#">WP(C)/2398/2024</a>	BINOD BASNET <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/2402/2024</a>	ASHU BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU GA, ASSAM SC, WPT AND BC
16	<a href="#">WP(C)/2403/2024</a>	MOHAN CH KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
17	<a href="#">WP(C)/2404/2024</a>	ABDULLAH MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
18	<a href="#">WP(C)/2406/2024</a>	TARANI KANTA NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/2408/2024</a>	SURANJAN KUMAR CHANDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	SC, ELEM. EDU GA, ASSAM
20	<a href="#">WP(C)/2426/2024</a>	LAKHIMAI BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
21	<a href="#">WP(C)/2427/2024</a>	SHEIKH ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
22	<a href="#">WP(C)/2443/2024</a>	SASHI KANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	SC, ELEM. EDU SC, SEBA
23	<a href="#">WP(C)/2444/2024</a>	ASHOK PEGU AND 48 ORS. <b>Versus</b> THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	SC, HIGHER EDU
<b><u>ORDER NO STEPS</u></b>				
24	<a href="#">WP(C)/1535/2022</a>	ANIMA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. M DEKA	SC, ELEM. EDU
25	<a href="#">WP(C)/2494/2023</a>	DR. SHILPA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, HIGHER EDU
26	<b>WITH</b> <a href="#">WP(C)/1503/2023</a>	DIPTI SIKHA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU
27	<a href="#">WP(C)/2196/2024</a> FIXED	BARNALI PARASHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR. A DHANUKA	SC, HIGHER EDU SC, G U

**ADMISSION**



28	<a href="#">WP(C)/2160/2016</a> FIXED	MONI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K GHOSH MS.F AHMED	MR.I H BARBHUIYA R-5 SC, SECONDARY EDUCATION MR.R RAJKHOWA(R-5)
	<b>WITH</b>			
29	<a href="#">WP(C)/1283/2016</a>	MD. BAKTIAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.I H BARBHUIYA MS R RAJKHOWA	SC, SECONDARY EDUCATION MR.S CHAKRABARTY
30	<a href="#">WP(C)/4860/2016</a> FIXED	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
31	<a href="#">WP(C)/2291/2019</a>	ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR. A K DUTTA MR. B PURKAYASTHA MR H J TAMULI	SC, HIGHER EDU MR S DAS (R3)
32	<a href="#">WP(C)/5288/2019</a> CAVT. NO.0722/2019	ARATI KONWAR <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. B K DAS MR. I ALAM SC, N C T E SC, DIB. UNIVERSITY FOR CAVEATOR
	<b>WITH</b>			
33	<a href="#">WP(C)/2908/2019</a>	ARATI KONWAR <b>Versus</b> THE DIBRUGARH UNIVERSITY AND ANR.	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR. B K DAS MR. R GOSWAMI MR. N.H. BARBHUIYA (SC, NCTE, R-3) MS. M SAIKIA MR H P GUWALA MS. P BORTHAKUR SC, DIB. UNIVERSITY MR. A. ALAM (SC. NCTE)
34	<a href="#">WP(C)/4898/2020</a> FIXED	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
35	<a href="#">WP(C)/1645/2021</a>	RANJAN KUMAR DAS <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM SC, SEC. EDU.
36	<a href="#">WP(C)/817/2023</a> FIXED	GIRIDHARI AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
37	<a href="#">WP(C)/825/2023</a> B/O	ISLAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
38	<a href="#">WP(C)/971/2023</a>	DR. BIKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
	<b>WITH</b>			
39	<a href="#">WP(C)/767/2023</a>	DR. BORUN DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, EDU
40	<a href="#">WP(C)/3574/2023</a>	MD. ASIFUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA

41	<a href="#">WP(C)/4880/2023</a>	ATAUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR. M KHAN (r-6) MD J ALOM (r-6) MR A K DAS (r-6) MS J AKTAR (r-6)
42	<a href="#">WP(C)/25/2024</a> B/O	SURAJ KUMAR SINGH (MINOR) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
43	<a href="#">WP(C)/45/2024</a> FIXED	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
<b>WITH</b>				
44	<a href="#">WP(C)/48/2024</a>	THAMNA ANCHALIK DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
<b>WITH</b>				
45	<a href="#">WP(C)/421/2024</a>	MAHAMAYA DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE
<b>ORDERS</b>				
46	<a href="#">Cont.Cas(C)/118/2015</a>	RATIKANTA NATH LASKAR <b>Versus</b> UDDAB CHANDRA DAS AND ANR	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S P BHATTACHARJEE (R2) MR.R M DAS
47	<a href="#">Cont.Cas(C)/798/2015</a>	SMTI RUNUMA BORUAH <b>Versus</b> PRITAM SAIKIA and 4 ORS.	MR.P TALUKDAR MS.A DAS	MR.R K ADHIKARI(5) MR.R MAZUMDAR(R-1&2) MR.R M DEKA(R-2) MR.N SARMA(R-1&2) MR.D CHETIA(R-2) MR. R R CHOUDHURYR-1
48	<a href="#">Cont.Cas(C)/804/2015</a>	DAL PATHAK <b>Versus</b> DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH UKTAR MR.H K CHOUDHURY
<b>WITH</b>				
49	<a href="#">WP(C)/5202/2015</a>	DAL PATHAK <b>Versus</b> THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R- 6,7&8) MR.SHEIKH UKTAR(R- 6,7&8)
50	<a href="#">Cont.Cas(C)/351/2017</a>	SIPRA MITRA <b>Versus</b> R.C.JAIN and ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.A DEKA(R-1)(R-2)
51	<a href="#">WP(C)/164/2019</a>	MOHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. T H HAZARIKA (R7) MR. S ALIM (R8) MR. B HUSSAIN(R8) MR M CHETIA (R7) MR. A T SIKDER(R8) MR A RASHID (R7) SC, SEC. EDU.
52	<a href="#">Cont.Cas(C)/452/2020</a>	MD. ANWAR HUSSAIN <b>Versus</b> PHANINDRA JIDUNG AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR S M T CHISTIE

53	<a href="#">Cont.Cas(C)/55/2021</a>	DHANJYOTI NATH <b>Versus</b> PREETOM SAIKIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2,7) MR S M T CHISTIE MR. R MAZUMDAR (r-7) MS. N PHUKAN MR. A PHUKAN (r-7) MS K DAS
54	<a href="#">Review.Pet./174/2022</a> IN WP(C)/2636/2020 (D/O)	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
55	<a href="#">Cont.Cas(C)/330/2022</a>	MD MOHIT ALI AND ANR <b>Versus</b> SMTI BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. S BORA (R-2)
56	<a href="#">Cont.Cas(C)/561/2022</a>	IMAN ALI <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. R ALI H A AHMED MR A S SK	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
57	<a href="#">Cont.Cas(C)/610/2022</a> FIXED	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE SC, SEC. EDU. SC, FINANCE DEPTT.
58	<a href="#">WP(C)/7992/2022</a> FIXED	PRANAB PRASAD BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1942/2023</a> in WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC SC, C.G.C. SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/7958/2022</a>	DIPANKAR SATOLA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
60	<a href="#">WP(C)/4455/2023</a>	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
61	<a href="#">I.A.(Civil)/1322/2024</a> in WP(C)/8194/2022	MOME E GOGOI AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
	<b>WITH</b> <a href="#">WP(C)/8194/2022</a>	MOME E GOGOI AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
<b>HEARING</b>				
62	<a href="#">WP(C)/7026/2018</a> FIXED	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024

9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/8578/2018</a> WITH LCR	NILI BIBI @ NILIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/8579/2018</a> WITH LCR	USAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R NEWAR MR. D SARMAH MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/8585/2018</a> WITH LCR	SMT. SATI BAISHYA @ SATI MITRA @ SARASWATI BAISHYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/8594/2018</a> WITH LCR	MUSTT. AZIDA @ AZIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/8630/2018</a> WITH LCR	JAYNAL KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI MR. M P BORAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/8693/2018</a> WITH LCR	BISHAMBAR MANDAL AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7	<a href="#">WP(C)/1137/2024</a> B/O, WITH LCR	MOHIJ ALI @ MOHED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	<a href="#">WP(C)/2407/2024</a>	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/2412/2024</a>	SUNIL DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/2420/2024</a>	RUSTAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/2446/2024</a>	ANOWARA KHATUN @ MUSST ANORA BEGAM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S ALIM SC, ECI	GA, ASSAM DY.S.G.I.
<b>ADMISSION</b>				
12	<a href="#">WP(C)/3034/2017</a> WITH LCR	SUWAGEE BIBI @ SUBAGI BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/3036/2017</a> WITH LCR	ABDUL KHALEQUE @ KHALEK KHAN @ ABDUL KHALEQUE KHA <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.H R A CHOUDHURY MR.A ALAM MR.M ALAMGEER	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/3096/2017</a> WITH LCR	KUDDUS ALI @ ABDUL KUDDUS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR G S SARKAR MR.Z HUSSAIN MR. M HOQUE	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/3135/2017</a> WITH LCR	NITYA BARMAN. <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/3570/2017</a> WITH LCR	MUSST. RAHIMA KHATUN @ BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/3708/2017</a> WITH LCR	KHADEZA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.N UDDIN	GA, ASSAM(R2-4) ASSTT.S.G.I.(R1)
18	<a href="#">WP(C)/3722/2017</a> WITH LCR	BUCHI BALA BISWAS <b>Versus</b> UNION OF INIDA and 4 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
<a href="#">I.A.(Civil)/2602/2017</a> <b>in</b> WP(C)/3722/2017				
19	<a href="#">WP(C)/3789/2017</a> FIXED	AKLIMA KHATUN <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, ASEC SC, ELECTION COMMISSION. ASSTT.S.G.I.
20	<a href="#">WP(C)/5268/2017</a> WITH LCR	MD. KAJIBAR ALI @ KAJIUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/7258/2017</a> WITH LCR	KHAYRUDDIN SHEIKH @ KHAYRUDDIN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A M KHAN MR. R ALI MR. S MOLLAH	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/7319/2017</a> WITH LCR	NOOR BHANU BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A T SARKAR MS. R RAHMAN MR. S MOLLAH	GA, ASSAM MR. J PAYENG (R-2,3 & 4) MS. G HAZARIKA (R-1) ASSTT. S.G.I.

23	<a href="#">WP(C)/7322/2017</a> WITH LCR	ABDUL AJIJ MONDAL @ ABDUL AJIT MONDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/7330/2017</a> WITH LCR	SURAJ ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. M U MAHMUD MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED	GA, ASSAMR2-4 ASSTT.S.G.I.(R1)
25	<a href="#">WP(C)/7432/2017</a> WITH LCR	FARAJ ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/7435/2017</a> WITH LCR	ALAL UDDIN @ ALAL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/7658/2017</a> WITH LCR	NIKHIL DEB ROY and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/7667/2017</a> WITH LCR	MD. MOHAN KHAN @ MOHAN ALI KHAN @ MOHAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.S ISLAM MR.S U AHMED MR.M ALI	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/7712/2017</a> WITH LCR	MD. KASEM ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/7975/2017</a> WITH LCR	SALEHA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.R OJAH MR.A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/8007/2017</a> WITH LCR	A. MANNAN @ ABDUL MANNAN @ ABDUL MANNAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">WP(C)/8020/2017</a> WITH LCR	MOKSED ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
33	<a href="#">WP(C)/8145/2017</a> WITH LCR	MD. ABDUL HAKIM <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M A LASKAR MR.S AHMED MRK TALUKDAR MR.S N KHANDAKAR	GA, ASSAM ASSTT.S.G.I.
34	<a href="#">WP(C)/8148/2017</a> WITH LCR	SAHARAN NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM R.NO.2TO4 ASSTT.S.G.I.(R.NO.1)
35	<a href="#">WP(C)/8152/2017</a> WITH LCR	ANGA BALA DAS @ ANJANA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M R CHOUDHURY MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.
36	<a href="#">WP(C)/8181/2017</a> WITH LCR	SOBDER ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.N AHMED MR.S K M ALOMGIR MR.R A AHMED	GA, ASSAM(R-2-6) ASSTT.S.G.I.R-1
37	<a href="#">WP(C)/8236/2017</a> WITH LCR	AKLIMA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR.D BARUAH SC, NRC MRSA VERMA SC, ELECTION COMMISSION. ASSTT.S.G.I.
38	<a href="#">WP(C)/8266/2017</a> WITH LCR	MAMATA DAS <b>Versus</b> THE UNION OF INDIA	MR. A R TAHBILDAR MR. U DAS	ASSTT.S.G.I.
39	<a href="#">WP(C)/458/2018</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA	MR. A U CHOUDHURY	UNION OF INDIA

40	<a href="#">WA/149/2024</a> FIXED, WITH OFFICE NOTE	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)
<b>ORDERS</b>				
41	<a href="#">Review.Pet./173/2019</a> FIXED, IN WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	<a href="#">I.A.(Civil)/2736/2023</a> in WP(C)/4329/2015	SARIFUDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4329/2015</a>	SARIFUDDIN <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGHAIN(R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGHAIN(R-10) MR. P K MUNIR(R-8)
43	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
44	<a href="#">I.A.(Civil)/1179/2024</a> WITH WP(C)/3115/2016 (D/O), LCR, CAVT./555/2023 in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./32/2022</a>	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/1839/2023</a> in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
45	<a href="#">WA/467/2023</a> CAVT. NO.12842/023, FIXED, WITH OFFICE NOTE, CAVT./1284/2023	UNION OF INDIA <b>Versus</b> VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR
46	<a href="#">WA/458/2023</a> CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3745/2023</a> in WA/458/2023	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR



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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./132/2024</a>	RAFIQUL ISLAM @ RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS S K DAS	SC, NIA
2	<a href="#">Crl.A./134/2024</a>	SANJIB SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Mat.App./12/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
4	<a href="#">CRL.A(J)/100/2022</a> 1 Y 11 M 26 D :WITH LCR 5 FILES, P.B.-2	SULEMAN BARBHAIYA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(J)/33/2023</a> 4 Y 10 M 6 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	GOPAL SAH <b>Versus</b> THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
6	<a href="#">CRL.A(J)/82/2023</a> 2 Y 7 M 23 D :WITH OFFICE NOTE,LCR 4 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/537/2023</a> <b>in</b> CRL.A(J)/82/2023	DILIP MANDAL @ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
7	<a href="#">CRL.A(J)/150/2023</a> WITH LCR 6 FILES, P.B.-2 <b>WITH</b>	MANGAL PROJA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
8	<a href="#">Death Sentence Ref./1/2023</a>	THE STATE OF ASSAM <b>Versus</b> MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
9	<a href="#">Crl.A./447/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	NASIR UDDIN @ NASIR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/1179/2023</a> <b>in</b> CrI.A./447/2023	NASIR UDDIN @ NASIR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA PP, ASSAM
10	<a href="#">I.A.(CrI.)/473/2023</a> WITH OFFICE NOTE <b>in</b> CrI.A./3751/2023 <b>WITH</b> <a href="#">CrI.A./3751/2023</a> (Filing Number) <b>WITH</b> <a href="#">CrI.L.P./28/2023</a>	STATE OF ASSAM <b>Versus</b> PRANJAL DAS  STATE OF ASSAM <b>Versus</b> PRANJAL DAS A  STATE OF ASSAM <b>Versus</b> PRANJAL DAS	PP, ASSAM
11	<a href="#">I.A.(CrI.)/910/2023</a> WITH LCR 4 FILES <b>in</b> CrI.A./363/2023 <b>WITH</b> <a href="#">CrI.A./363/2023</a>	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB PP, ASSAM  MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA PP, ASSAM
12	<a href="#">I.A.(Civil)/3735/2023</a> <b>in</b> Mat.App./52/2023 <b>WITH</b> <a href="#">Mat.App./52/2023</a>	XXXXXXXX <b>Versus</b> XXXXXXXX  XXXXXXXX <b>Versus</b> XXXXXXXX	MR. A D GOSWAMI MR S KHOUND  MR. A D GOSWAMI MR S KHOUND
13	<a href="#">CRL.A(J)/12/2024</a> WITH OFFICE NOTE	MATIUS KANDULA @ MATHUS <b>Versus</b> THE STATE OF ASSAM	MR. A. AHMED (AMICUS CURIAE) PP, ASSAM
14	<a href="#">CRL.A(J)/13/2024</a> WITH OFFICE NOTE, FIXED	SURAJ KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MS. B. CHOWDHURY (AMICUS CURIAE) PP, ASSAM
15	<a href="#">CRL.A(J)/14/2024</a> WITH OFFICE NOTE	ANUP BHUMIJ @ TANGRU <b>Versus</b> THE STATE OF ASSAM	MR. N.J. GOGOI (AMICUS CURIAE) PP, ASSAM
16	<a href="#">I.A.(CrI.)/40/2024</a> WITH LCR 6 FILES, P.B.-2 <b>in</b> CrI.A./88/2023 <b>WITH</b> <a href="#">CrI.A./88/2023</a>	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.  ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH PP, ASSAM  MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/190/2023</a> <b>in</b> CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH PP, ASSAM
17	<a href="#">CrI.A./53/2024</a> WITH LCR 2 FILES	N. PRIYO KUMAR SINGH @ KESHO MAITIE <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI SC, NIA
18	<a href="#">CrI.A./68/2024</a> WITH OFFICE NOTE, LCR 5 FILES <b>WITH</b> <a href="#">I.A.(CrI.)/243/2024</a> <b>in</b> CrI.A./68/2024	HOREN NAYAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM  HOREN NAYAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA PP, ASSAM  MR. A BHATTACHARYYA PP, ASSAM
19	<a href="#">CrI.A./76/2024</a> WITH OFFICE NOTE, LCR 5 FILES	MD. TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/269/2024</a> in CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
20	<a href="#">I.A.(CrI.)/427/2024</a> in CrI.A./385/2024	RANJUR KUJUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./385/2024</a> (Filing Number)	RANJUR KUJUR <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. B CHOWDHURY	
	<b>WITH</b> <a href="#">I.A.(CrI.)/392/2024</a> (Filing Number)	RANJUR KUJUR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	
21	<a href="#">I.A.(CrI.)/430/2024</a> in CRL.A(J)/3824/2024	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/3824/2024</a> (Filing Number)	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR J DAS	
<b>HEARING</b>				
22	<a href="#">CrI.A./389/2019</a> WITH LCR 6 FILES, P.B.-2	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
23	<a href="#">CRL.A(J)/86/2020</a> 6 Y O M 4 D :WITH LCR 4 FILES, P.B.-2	MAHESH MUNDA <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
24	<a href="#">CRL.A(J)/63/2022</a> 3 Y 4 M 25 D :WITH LCR 4 FILES, P.B.-2	NABIN BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/234/2024</a>	ATUL CHANDRA MAHANTA AND 3 ORS. <b>Versus</b> RAVI KOTA AND ANR	MR. R GOSWAMI MS S DAS	
2	<a href="#">WP(C)/1206/2024</a> FIXED	LITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, IRRIGATION
3	<a href="#">WP(C)/1368/2024</a> B/O	GITASHRI TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, IRRIGATION
4	<a href="#">WP(C)/1848/2024</a>	BYASH JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC
5	<a href="#">WP(C)/2400/2024</a>	G/134441 X WARRANT OFFICER/GD (GENERAL DUTY) SAMUEL KUTTY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
6	<a href="#">WP(C)/2411/2024</a>	REHAN BASFORE AND ANR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
7	<a href="#">WP(C)/2413/2024</a>	KOKIL CHOUDHURY <b>Versus</b> THE STATE GOVT. OF ASSAM AND 4 ORS.	MR. U C RABHA	GA, ASSAM
8	<a href="#">WP(C)/2416/2024</a>	RAKESH KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
9	<a href="#">WP(C)/2421/2024</a>	SABITA BANIYA GOHAIN <b>Versus</b> THE MANAGING DIRECTOR,	MR. R BORA	SC. ASDC FOR SC

10	<a href="#">WP(C)/2422/2024</a>	DIPANKAR BORAH AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
11	<a href="#">WP(C)/2424/2024</a>	HEMO RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
12	<a href="#">WP(C)/2425/2024</a>	SURUJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR D S DEKA MS A DAS	GA, ASSAM MS. L WANGSA
13	<a href="#">WP(C)/2433/2024</a>	RUBUL ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/2434/2024</a>	FOUJIA TABASSUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM
<b>ADMISSION</b>				
15	<a href="#">WP(C)/124/2022</a>	KAILASH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA	MR. U K NAIR (r-5) GA, ASSAM MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5)
16	<a href="#">WP(C)/550/2022</a>	PRADIP GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K GOGOI	SC, FOREST
17	<a href="#">WP(C)/3343/2022</a>	CHANDAN SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR R DHAR, SC, WPT&BC MR S BORTHAKUR (R-5,6) MR. A PHUKAN, SC, GAD MR P H KONWAR (R-5,6)
18	<a href="#">WP(C)/3559/2022</a>	TRISHNA BORGHAIN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
19	<a href="#">WP(C)/6098/2022</a>	EX CN (WO/WT) JWNGSAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
20	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
21	<a href="#">WP(C)/3484/2023</a> B/O	MUKESH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B SINHA MR. M HUSSAIN	MR. U K GOSWAMI DY.S.G.I.
22	<a href="#">WP(C)/4150/2023</a> FIXED	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
23	<a href="#">WP(C)/4168/2023</a>	DIPUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM
24	<a href="#">WP(C)/5726/2023</a> FIXED	MISBAH UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/7144/2023</a> B/O	SHAHA ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
26	<a href="#">WP(C)/1/2024</a>	GITA KUMARI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)

27	<a href="#">WP(C)/30/2024</a>	ANANDA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J SHARMA MR. P THAKURIA G. DAS S MEDHI	GA, ASSAM SC, BTC
28	<a href="#">WP(C)/100/2024</a>	ACHYUT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
29	<a href="#">WP(C)/284/2024</a>	DILIP NATH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
	<b>WITH</b>			
30	<a href="#">WP(C)/331/2024</a>	SMT. DIPALI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K ROY MR. J BATHARISA	GA, ASSAM
31	<a href="#">WP(C)/340/2024</a>	SMT. JEUTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
32	<a href="#">WP(C)/613/2024</a> FIXED	BHABEN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
33	<a href="#">WP(C)/1712/2024</a> B/O	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	<a href="#">WP(C)/2043/2024</a> FIXED	PURUSUTTAM BHAGAWATI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL
		<b>ORDERS</b>		
35	<a href="#">Cont.Cas(C)/45/2022</a>	KAMOLESH DAS AND 5 ORS <b>Versus</b> MUNINDRA NATH NGATEY AND 3 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
36	<a href="#">Cont.Cas(C)/102/2022</a>	CHANDRABABU DAS <b>Versus</b> SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B GOGOI (r-2) MR. D UPAMANYA (r-2) MR A CHALIHA (r-2) MR M BHUYAN(r-2)
37	<a href="#">Cont.Cas(C)/114/2022</a>	SWMDWN BRAHMA <b>Versus</b> ANURAG GOEL AND 3 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	
38	<a href="#">Cont.Cas(C)/115/2022</a>	MD. FAKHRUL ISLAM @ MAKHAN ISLAM <b>Versus</b> G.D. TRIPATHI, IAS AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. P N GOSWAMI (R-2,3) MR. R R Gogoi (R-2,3)
39	<a href="#">Cont.Cas(C)/190/2022</a>	THE INDUSTRIAL PAPERS ASSAM LTD. AND 2 ORS <b>Versus</b> DR. K K DWIVEDI AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MS. M D BORAH MR R B GOSWAMI
40	<a href="#">Cont.Cas(C)/192/2022</a>	MD. SAFIUDDIN AHMED @ SAFFIQ UDDIN AHMED <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
41	<a href="#">Cont.Cas(C)/457/2022</a>	ANJA BHARAT CHOUHAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
42	<a href="#">Cont.Cas(C)/114/2023</a>	NARAYAN JOSHI <b>Versus</b> PALLAV GOPAL JHA AND ANR	MR D K MEDHI P BORUAH	MRS. D DAS BARMAN (R-1)
43	<a href="#">Cont.Cas(C)/128/2023</a>	DEHESWAR DUTTA <b>Versus</b> GYANENDRA PRATAP SINGH	MR. R PHUKAN	MR. D NATH (R-1)
44	<a href="#">Cont.Cas(C)/636/2023</a>	MONOWAR HOSSAIN <b>Versus</b> BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	

45	<a href="#">Cont.Cas(C)/135/2024</a> B/O	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
46	<a href="#">I.A.(Civil)/1261/2024</a> in <a href="#">WP(C)/2516/2023</a>	RABI CHARAN DEB BARMA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS B SARMA
	<b>WITH</b> <a href="#">WP(C)/2516/2023</a>	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
47	<a href="#">WP(C)/1512/2024</a> B/O	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/235/2024</a>	FAIZUL HOQUE <b>Versus</b> NARENDRA KUMAR SHAH AND 5 ORS.	MR E AHMED MISS R A CHOUDHURY	
2 <a href="#">Cont.Cas(C)/236/2024</a>	SOMER ALI <b>Versus</b> PRITOM SAIKIA AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
3 <a href="#">WP(C)/2410/2024</a>	DAMBARU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
4 <a href="#">WP(C)/2417/2024</a>	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P W D SC, FINANCE
5 <a href="#">WP(C)/2418/2024</a>	RAMEN DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	DY.S.G.I.
6 <a href="#">WP(C)/2423/2024</a>	SYED SAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
7 <a href="#">WP(C)/2428/2024</a>	RAJU KAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
8 <a href="#">WP(C)/2429/2024</a>	MD. SAHAB UDDIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
9 <a href="#">WP(C)/2436/2024</a>	M/S NIZ DHING SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	ALHAJJ I UDDIN MR R HOQUE	GA, ASSAM
10 <a href="#">WP(C)/2437/2024</a>	SRI SRI SEWA ASHRAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P P MEDHI MR G BARGAYARY	GA, ASSAM
11 <a href="#">WP(C)/2439/2024</a>	FARID AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
12 <a href="#">WP(C)/2442/2024</a>	M/S N A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	SC, BTC SC, P H E

**ADMISSION**

13	<a href="#">WP(C)/1725/2016</a>	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUTTA MS.M DAS MR.S J SARMA MS.B TALUKDAR MS.M MAHANTA	C.G.C. MR. D C BORAH-1-3 MR.R KALITA(R-4) ASSTT.S.G.I. MRS.J M KONWAR(R-4)
14	<a href="#">WP(C)/7211/2017</a>	JHANTU PAUL and 11 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL AREA DISTRICT and 6 ORS.	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	DR. B AHMED MR. A SATTAR MR. N HAQUE MR. A K AZAD MR. P P BORTHAKUR MAYUR DAS SC, BTC
15	<a href="#">WP(C)/6224/2018</a> FIXED	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	<b>WITH</b> <a href="#">I.A.(Civil)/1211/2020</a> <b>in</b> <a href="#">WP(C)/6224/2018</a>	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
16	<a href="#">WP(C)/9269/2019</a>	BINOY KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM SC, FOREST
17	<a href="#">WP(C)/9423/2019</a> CAVT. NO.1305/2019 WITH CAVT. 1305/2019	CHARIDUAR BRAHMAPUTRA AND KHALOIBEEL FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	GA, ASSAM MR. A BHATTACHARJEE FOR CAVEATOR
18	<a href="#">WP(C)/9476/2019</a>	DHARMESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	GA, ASSAM SC, AFDC
19	<a href="#">WP(C)/883/2021</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
20	<a href="#">WP(C)/2766/2022</a> B/O	M/S MOYNUL ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
21	<a href="#">WP(C)/4951/2022</a>	KHANINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
22	<a href="#">WP(C)/4994/2022</a>	M/S ABHIJIT AUTO AGENCY (I) PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT
23	<b>WITH</b> <a href="#">WP(C)/4949/2022</a>	M/S ABHIJIT AUTO AGENCY (I) PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT
24	<a href="#">WP(C)/4998/2022</a>	PREMUSH DAIMARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
25	<a href="#">WP(C)/5602/2022</a>	TARA TAMANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, PWD

26	<a href="#">WP(C)/7891/2022</a> B/O	PREMADA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
27	<a href="#">Arb.P./23/2023</a>	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
28	<a href="#">WP(C)/821/2023</a>	SOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
29	<a href="#">WP(C)/1235/2023</a> FIXED	PRAHALAD ROY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
30	<a href="#">WP(C)/3428/2023</a>	MEGHALAYA OXYGEN PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MS. N DEY MR. N BORPATRAGOHAIN MR. U SAIKIA	MR. K P PATHAK(R-3) MR ARINDAM BARUAH (R-3) SC, HEALTH
31	<a href="#">WP(C)/4808/2023</a>	DEBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
32	<a href="#">WP(C)/4818/2023</a>	SWGWMDAO BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
33	<a href="#">WP(C)/1671/2024</a> FIXED	RISHAB KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
34	<a href="#">WP(C)/1911/2024</a> CAVT. NO.02892/024, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FISHERY
35	<a href="#">WP(C)/2013/2024</a> CAVT. NO.03702/024, FIXED, WITH CAVT. 370/2024	LALCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM MR P SHARMA, SC, FISHERY K ZAMAN FOR CAVEATOR
36	<a href="#">WP(C)/2081/2024</a> CAVT. NO.03232/024, FIXED, WITH CAVT. 323/2024	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR R SENSUA MR. K MOHAMMAD FOR CAVEATOR SC, FISHERY
<b>ORDERS</b>				
37	<a href="#">WP(C)/7588/2017</a> FIXED	CHAKRA DHAR DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MR.A HASSAN MS.B BORA	GA, ASSAM SC, ENVIRONMENT AND FOREST DEPTT.
38	<a href="#">WP(C)/4164/2019</a>	M/S. SHREE SUBHAM SYNDICATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR. K K PARASAR ASSTT.S.G.I.
39	<a href="#">I.A.(Civil)/1301/2021</a> in WP(C)/7753/2017	NIPUN KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K DAS MR M P BHUYAN	GA, ASSAM SC, BTC
	<b>WITH</b> <a href="#">WP(C)/7753/2017</a>	NIPUN KUMAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM SC, BTC
40	<a href="#">Cont.Cas(C)/333/2022</a> FIXED	KAMAL SING BRAHMA <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA

41	<a href="#">Cont.Cas(C)/341/2022</a> FIXED	PREMJIT BORO <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
42	<a href="#">Cont.Cas(C)/669/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. B CHOUDHURY MR P NAYAK
43	<a href="#">WP(C)/5960/2022</a>	JOY NATH DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR. N ISLAM MS TH A DEVI	GA, ASSAM SC, REVENUE
44	<a href="#">Cont.Cas(C)/102/2023</a>	KANAKA TEA ESTATE <b>Versus</b> RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)
<b>WITH</b>				
45	<a href="#">WP(C)/683/2023</a>	KANAKA TEA ESTATE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR I S MAZUMDAR (r-6) MS. A AZAD (r-6) SC, F C I
<b>WITH</b>				
	<a href="#">I.A.(Civil)/918/2023</a> <b>in</b> WP(C)/683/2023	THE FOOD CORPORATION OF INDIA AND 4 ORS <b>Versus</b> KANAKA TEA ESTATE,	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR A C BORBORA MS. N DEY
46	<a href="#">Cont.Cas(C)/529/2023</a>	M/S. CHOUDHURY ENTERPRISE AND ANR <b>Versus</b> MUNINDRA SHARMA	MR. K MIRA MR. H A TALUKDAR	MS N BORAH
47	<a href="#">Cont.Cas(C)/627/2023</a>	TAPAN TAMILI <b>Versus</b> PARTHA PRATIM BARUAH AND ANR	MR. U DUTTA MR. B. KUMAR	MR. P N GOSWAMI (R-2) MR. D GOGOI(R-2) MR. R R GOGOI (R-2)
48	<a href="#">Cont.Cas(C)/628/2023</a>	RAMANI TAMILI <b>Versus</b> PARTHA PRATIM BARUAH AND ANR	MR. U DUTTA MR. B. KUMAR	MR. P N GOSWAMI (R-2) MR. D GOGOI(R-2) MR. R R Gogoi (R-2)
49	<a href="#">WP(C)/5061/2023</a>	TAPAN CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM
50	<a href="#">I.A.(Civil)/477/2024</a> <b>IN</b> WP(C)/3129/2022 (D/O) <b>in</b> WP(C)/3129/2022	KRISHNA CHETRI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
51	<a href="#">WP(C)/1237/2024</a>	M/S MONDAL TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
<b>HEARING</b>				
52	<a href="#">WP(C)/6384/2023</a> FIXED	BVG INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/4576/2014</a> FIXED	FORCE NO. 861241004, HC/DRIVER SYED TAMIZ ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR.A K BORA C.G.C. MRS A GAYAN ASSTT.S.G.I.
2 <a href="#">WP(C)/4901/2014</a> FIXED	PRANJIT KR. DAS and 3 ORS, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	GA, ASSAM SC, BTC
<b>ADMISSION</b>			
3 <a href="#">WP(C)/6443/2015</a>	UMED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR G ALAM MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM(R1-5) MR. J HANDIQUE, REVENUE DEPTT. MR J K PARAJULI, (R4 & R5) MR P S DEKA, (R1, R2 & R3) MR. N N JHA(R-6) MR. N N JHA(R-6) MR.A C RAYR-6 MR.M UDDIN(R-6)
4 <a href="#">WP(C)/3753/2016</a>	SMT. P. YERAMMA <b>Versus</b> COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA
5 <a href="#">WP(C)/654/2018</a> FIXED	DHRUBAJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM MR A CHALIHA, SC, FINANCE
6 <a href="#">WP(C)/4487/2018</a> FIXED, WP(C)/4470/2013 (D/O)	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
7 <a href="#">Review.Pet./166/2017</a>	MRS SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
8 <a href="#">WP(C)/8268/2018</a> FIXED	HEMANTA GOGOI AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE

9	<a href="#">WP(C)/4647/2019</a>	ON THE DEATH OF ANIRBAN ROY <b>Versus</b> THE STATE BANK OF INDIA ANAD 4 ORS.	MR G J SHARMA DR. J L SARKAR	MR S S SHARMA MS L SHARMA MS J SARMAH MR. B J MUKHERJEE ASSTT.S.G.I.
10	<a href="#">WP(C)/8155/2019</a>	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
11	<a href="#">WP(C)/9039/2019</a>	WAHED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC. REVENUE
12	<a href="#">WP(C)/9064/2019</a>	JAYANTA DAS <b>Versus</b> THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MR. P K ROY SC, F C I
13	<a href="#">WP(C)/1789/2020</a>	ASHU SHILL AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
14	<a href="#">WP(C)/3125/2020</a>	BHASKAR MUSHAHARY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MR J DAS MS. N CHOUDHURY MR M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM MR. S BORA
15	<a href="#">WP(C)/3139/2020</a>	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
16	<a href="#">WP(C)/3161/2020</a>	BIPUL CH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR H TALUKDAR	SC, PWD ROAD SC, APSC
17	<a href="#">WP(C)/4331/2020</a>	MUTLEP MAMUD <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R ALI	MR. T J MAHANTA (R-10) MR. T J MAHANTA (R-10) GA, ASSAM MR. N ALAM (R11) MR. B GOGOI (R7) MR. P P DUTTA (R-10) MR. P P DUTTA (R-10) MS D DAS (R7) MR. A BORUA (R-10) MR. A BORUA (R-10) MS P SARMA (R-10)
18	<a href="#">WP(C)/4836/2020</a> FIXED	HAREN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
19	<b>WITH</b> <a href="#">WP(C)/6837/2019</a>	HAREN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. S SARMA MR. T K BHUYAN
20	<a href="#">WP(C)/5508/2020</a>	DINESH CH SARMAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA	MR. S S ROY, GA, ASSAM SC, PENSION
21	<a href="#">WP(C)/49/2021</a>	DR. ROONMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR	SC, HEALTH
22	<a href="#">WP(C)/850/2021</a>	RANJITA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS K TSUKRU	GA, ASSAM SC, FINANCE
23	<a href="#">WP(C)/853/2021</a>	PARTHAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
24	<a href="#">WP(C)/1506/2021</a>	HITEN PATHAK <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH

25	<a href="#">WP(C)/1769/2021</a> FIXED	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
	<b>WITH</b>			
26	<a href="#">WP(C)/477/2021</a>	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
27	<a href="#">WP(C)/2489/2021</a>	MD. NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR T CHHETRI	SC, AG SC, BTC SC, PWD
28	<a href="#">WP(C)/2671/2021</a>	MORZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
29	<a href="#">WP(C)/3605/2021</a>	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
30	<a href="#">WP(C)/3747/2021</a>	KUMAR CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
31	<a href="#">WP(C)/4310/2021</a>	UPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
32	<a href="#">WP(C)/7535/2022</a>	RAMANI KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
33	<a href="#">WP(C)/2598/2023</a>	SAURABH SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	MR S DUTTA, (r-4) GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
34	<a href="#">WP(C)/5145/2023</a>	PLABON DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
35	<a href="#">WP(C)/5191/2023</a>	MD. KABIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
36	<a href="#">WP(C)/5886/2023</a> FIXED	BABY DAS (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
37	<a href="#">WP(C)/5965/2023</a> FIXED	PAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, AEGCL
38	<a href="#">WP(C)/5989/2023</a>	MUSTAFIZUR ROHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
39	<a href="#">WP(C)/6017/2023</a>	DIBYAJYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
40	<a href="#">WP(C)/6703/2023</a>	MD BASHARATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM

**ORDERS**



41	<a href="#">WP(C)/4232/2015</a>	SMT. MANJULA NATH and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 172 ORS		GA, ASSAM (R5) MR. B K SARMA MR. M RAHMAN MR. D DAS MR .I AHMED SC, SOCIAL WELFARER1
42	<a href="#">WP(C)/4237/2016</a>	THE ALL ASSAM ITI INSTRUCTIONAL STAFF ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 60 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.A R SIKDAR(R-46,52,55&58) MR.S K MEDHI(R-5,6,14&15) MR.A DAS(R-5,6,14&15) MS.S PARVEEN(R-46,52,55&58) MR.S P DAS(SC, DE & CT) MR.M H TALUKDAR(R-46,52,55&58) MR.S HOQUE(R-46,52,55&58) MR.J DAS(R-5,6,14&15) MR.S DUTTA(R-5,6,14&15) MR.D KONWARR-22 MR.S G BHATTACHARJEE(R-5,6,14&15)
43	<a href="#">WP(C)/8866/2018</a>	PRANAB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
44	<a href="#">Cont.Cas(C)/215/2020</a> FIXED	ARIJIT SONAR <b>Versus</b> RAJ CHAKRABORTY AND 4 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN (R5) MS. K PHUKAN (R5) MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
45	<a href="#">Cont.Cas(C)/119/2021</a>	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
46	<a href="#">WP(C)/5714/2021</a>	MANOJ KUMAR NATH <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17)
47	<a href="#">I.A.(Civil)/2168/2022</a> in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/7217/2021</a>	SAURAV CHETIA AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
48	<a href="#">Cont.Cas(C)(Suo Moto)/1/2023</a> FIXED	XXXX <b>Versus</b> IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
49	<a href="#">WP(C)/3775/2022</a>  CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR

50	<p><b>WITH</b> <a href="#">WP(C)/3826/2022</a> CAVT. NO. 06522/022,</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA</p>	<p>GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)</p>
51	<p><b>WITH</b> <a href="#">WP(C)/3975/2022</a> CAVT. NO. 06602022,117800006522/022,</p>	<p>M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH</p>	<p>MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1850/2022</a> in WP(C)/3975/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.</p>	<p>MR D J MEDHI MR S KHOUND MS. S KHOUND</p>	<p>MR. B K DAS MR. T U LASKAR</p>
52	<p><b>WITH</b> <a href="#">WP(C)/4208/2022</a> CAVT. NO. 07182/022,</p>	<p>M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH</p>	<p>SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR</p>
53	<p><b>WITH</b> <a href="#">WP(C)/4463/2022</a> CAVT. NO. 07182/022,</p>	<p>NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2058/2022</a> in WP(C)/4463/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. <b>Versus</b> NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.</p>	<p>MR S KHOUND MR S KHOUND MR D J MEDHI</p>	<p>MR J I BARBHUIYA</p>
54	<p><b>WITH</b> <a href="#">WP(C)/1478/2023</a> CAVT. NO. 02072/023,</p>	<p>NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR</p>
55	<p><a href="#">Cont.Cas(C)/112/2023</a></p>	<p>GOBIN BORA <b>Versus</b> VARSHATY DAS AND 3 ORS</p>	<p>MR. P TALUKDAR MS D ANGANA</p>	<p>MRS. R S DEURI(R-1) MS A DAS (R-1) MS. L WANGSA(R-1)</p>
56	<p><a href="#">Cont.Cas(C)/542/2023</a> FIXED</p>	<p>HEROMONI DEKA <b>Versus</b> K M GOPAL SENA RAJKUMAR AND ANR</p>	<p>MR H DAS MR. B C DEKA</p>	
57	<p><a href="#">Cont.Cas(C)/680/2023</a></p>	<p>MANOJ KUMAR BARUAH <b>Versus</b> PABAN KUMAR BARTHAKUR, IAS AND 2 ORS</p>	<p>MR. B D GOSWAMI MR. J M GOGOI</p>	

58	<b>WITH</b> <a href="#">Cont.Cas(C)/488/2022</a>	MANOJ KUMAR BARUAH <b>Versus</b> 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
59	<a href="#">MC/30/2024</a> WITH WP(C)/5315/2013 (D/O) WP(C) 4469/13(D/O) <b>in</b> WP(C)/5315/2013	KIRAN KUMAR CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. S UPADHAY M SHARMA	SC, PWD

**HEARING**

60	<a href="#">WP(C)/5113/2017</a> B/O	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Arb.P./20/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	DY.S.G.I.
2 <a href="#">Cont.Cas(C)/238/2024</a>	RANJITA DAS <b>Versus</b> RAVI KOTA AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	
3 <a href="#">WP(C)/1652/2024</a> FIXED	KUSUM KOCHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	MR. D NATH SC, REVENUE
4 <a href="#">WP(C)/1902/2024</a>	JAMINI KT. BASUMATARY <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MR. P SARMAH MR. S UPADHAY M SHARMA MR. A RAI	SC, PNB
5 <a href="#">WP(C)/2035/2024</a>	DEEPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	GA, ASSAM
6 <a href="#">WP(C)/2278/2024</a>	REBATI BALA RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
7 <a href="#">WP(C)/2279/2024</a> FIXED	MIRA KHATUN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM
<b>WITH</b>			
8 <a href="#">WP(C)/819/2024</a>	TARA MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP
9 <a href="#">WP(C)/2291/2024</a> FIXED	UTTAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
10 <a href="#">WP(C)/2409/2024</a>	ANUP KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM
11 <a href="#">WP(C)/2414/2024</a>	KUNJA CHOUDHURY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. J KALITA DIKSHITA DEKA MR SOHAING	GA, ASSAM DY.S.G.I. SC, NH DEPARTMENT SC, REVENUE

12	<a href="#">WP(C)/2431/2024</a>	HANDIQUE AND BARUWA ENTERPRISE PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR B SHARMA MR S SHARMA MR. M HASSAN	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
13	<a href="#">WP(C)/2435/2024</a>	MADHUSUDAN BIDAWATKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
14	<a href="#">WP(C)/2438/2024</a>	RAM NARAYAN SAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	DY.S.G.I. SC, INCOME TAX
15	<a href="#">WP(C)/2441/2024</a>	KUSHAL TAW <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M AHMED A. K. KANU	GA, ASSAM
16	<a href="#">WP(C)/2445/2024</a>	SANGAM BARUA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	GA, ASSAM SC, G M D A
<b>ADMISSION</b>				
17	<a href="#">WP(C)/4329/2017</a>	DIMBESWAR DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN MS.K M SARMA	GA, ASSAM SC, GHC
18	<a href="#">WP(C)/6982/2017</a>	PUNJAB NATIONAL BANK and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
19	<a href="#">WP(C)/6765/2019</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
20	<a href="#">WP(C)/925/2022</a>	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r- 4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
<b>WITH</b>				
21	<a href="#">WP(C)/2417/2022</a>	BILLAL AHMED BORBHUIYA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
<b>WITH</b>				
22	<a href="#">Cont.Cas(C)/701/2023</a>	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	
23	<a href="#">WP(C)/1351/2022</a> FIXED	BIKRAM SINGH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, J M B SC, REVENUE
24	<a href="#">WP(C)/4536/2022</a> FIXED	MUBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
25	<a href="#">WP(C)/5729/2022</a> FIXED	WAHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS

26	<a href="#">WP(C)/8285/2022</a> FIXED	OILMAX ENERGY PRIVATE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
27	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
28	<a href="#">Arb.P./4/2024</a>	OMEGA BIOTECH LTD., <b>Versus</b> THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
29	<a href="#">Arb.P./5/2024</a>	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
30	<a href="#">Arb.P./6/2024</a>	DANIEL KRO <b>Versus</b> M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
31	<a href="#">Arb.P./7/2024</a>	M/S KAMRUP DEVELOPERS PVT. LTD., <b>Versus</b> RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
32	<a href="#">Arb.P./11/2024</a> FIXED	M/S G.D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
33	<a href="#">Arb.P./14/2024</a> FIXED	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
34	<a href="#">WP(C)/902/2024</a> FIXED	SUREN CHUTIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
35	<a href="#">WP(C)/1526/2024</a> FIXED	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS (R-7,8,9,10)
36	<a href="#">WP(C)/2135/2024</a> FIXED	ALAUDDIN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NHAI SC, REVENUE
<b><u>BAIL HEARING (BA)</u></b>				
37	<a href="#">Bail Appln./1298/2024</a> FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA A KHANDAKAR	PP, ASSAM
<b><u>ORDERS</u></b>				
38	<a href="#">WP(C)/4769/2022</a>	DIPIKA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM SC, REVENUE SC, FINANCE
39	<a href="#">Cont.Cas(C)/179/2023</a>	SHAHIDUR RAHMAN <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)
40	<a href="#">Cont.Cas(C)/573/2023</a> FIXED	SMTI AGATHA PATWAT AND 2 ORS. <b>Versus</b> ROHAN KUMAR JHA AND 2 ORS.	MR. R MAJUMDAR MS. J GHOSH	MS. K PHUKAN (R-1) MR P NAYAK (r-2) MS. RUKMINI BARUA(r-2) MS. PADMINI BARUA(r-2)

41	<a href="#">Cont.Cas(C)/175/2024</a> FIXED	RAMJI RAY <b>Versus</b> ANURAG JAIN AND 8 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (r-4,5,6) MR. R BORPUJARI (r-4,5,6) MR. S DUTTA (r-4,5,6)
42	<a href="#">WP(C)/992/2024</a>	DIGANTA CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR B D DAS (R7) MR H K SARMA (R7) SC ASSAM PHARMACY COUNCIL MR. H R DAS (R7) SC, HEALTH
43	<a href="#">WP(C)/1032/2024</a>	GITUL MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC
44	<a href="#">I.A.(Civil)/1134/2024</a> in Arb.P./13/2024  <b>WITH</b> <a href="#">Arb.P./13/2024</a>	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
45	<a href="#">WP(C)/1834/2024</a> FIXED	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR K K SAHA (r-1)
46	<a href="#">WP(C)/2151/2024</a> FIXED	SANTOSH KUMAR JAIN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
47	<a href="#">WP(C)/2228/2024</a> FIXED	M/S WEST BENGAL MANUFACTURING CO PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM
		TAMULPUR BLOCK COMMITTEE BODOLAND PEOPLES FRONT AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	MS. S BARUAH (GA, ASSAM) SC, BTC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2405/2024</a>	DR. D KOTESWARA RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
2	<a href="#">WP(C)/2415/2024</a>	JAYANTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
3	<a href="#">WP(C)/2419/2024</a>	PUNA GOGOI @ PONA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DAS MRS. R T DAS MR K DAS MR. D PRADHAN	SC, AG SC, PWD SC, FINANCE
4	<a href="#">WP(C)/2430/2024</a>	LAKHIRAM BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, ELEM. EDU
5	<a href="#">WP(C)/2440/2024</a>	NAREN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
6	<a href="#">I.A.(Civil)/728/2024</a> in <a href="#">WP(C)/1658/2022</a>	THE STATE OF ASSAM, <b>Versus</b> TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
	<b>WITH</b> <a href="#">WP(C)/1658/2022</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	<b>WITH</b> <a href="#">WP(C)/4026/2023</a>	TAKAR ETE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU



8	<a href="#">I.A.(Civil)/1003/2024</a> FIXED in WP(C)/4418/2023	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> JATISH CH. DEB	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
	<b>WITH</b> <a href="#">WP(C)/4418/2023</a>	JATISH CH. DEB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
9	<a href="#">WP(C)/4661/2023</a>	JATISH CH. DEB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
		<b>ORDER NO STEPS</b>	
10	<a href="#">WP(C)/1638/2021</a>	ACHYUT CH PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG
		<b>ADMISSION</b>	
11	<a href="#">WP(C)/8197/2017</a>	BOJRAJ GAUTAM and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J K PARAJULI S K CHAKRABORTY MR.G RAHUL MR.D M NATH
12	<a href="#">WP(C)/1712/2021</a>	ANKITA LAHAN <b>Versus</b> THE SECRETARY AND 4 ORS.	MR. K R BORA MR D CHUTIA
13	<a href="#">WP(C)/1717/2021</a>	SACHINDRA CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER
14	<a href="#">WP(C)/1746/2021</a> FIXED	KALIRAM BORO <b>Versus</b> LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM
15	<a href="#">WP(C)/1761/2021</a>	SANTI KANDULNA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA
16	<a href="#">WP(C)/1795/2021</a>	MUHILA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MR A Z HUSSAIN MR. H SINGHA
17	<a href="#">WP(C)/1852/2021</a>	CHAMPA PURKAYASTHA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B K SEN MS S DEY MR F HAQUE MS N TALUKDAR MR A HUSSAIN
18	<a href="#">WP(C)/2425/2021</a>	RUNU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA
19	<a href="#">WP(C)/3596/2021</a>	KANAM TERANGPI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA
20	<a href="#">WP(C)/4376/2021</a>	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA

21	<a href="#">WP(C)/4621/2021</a>	ANSARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR. A AHMED MR R A AHMED U U KHAN MR A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
22	<a href="#">WP(C)/5710/2021</a>	INDRESWAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P BORAH MR. T BARUKIAL	GA, ASSAM SC, AG SC, WATER RESOURCE
23	<a href="#">WP(C)/5747/2021</a>	SIMANTA JYOTI BARUAH AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
24	<a href="#">WP(C)/5788/2021</a>	TAPAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU SC, FINANCE
25	<a href="#">WP(C)/5889/2021</a>	MOROMI BASFORE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
26	<a href="#">WP(C)/6011/2021</a>	MINARA BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T A RAHMAN MR. K M HASSAN	GA, ASSAM SC, AG MR. A R SIKDAR (R-7) MD A ALI (R-7) MR. S I TALUKDAR M M ZAMAN (R-7) SC, FINANCE
27	<a href="#">WP(C)/6065/2021</a>	NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU SC, SSA
28	<a href="#">WP(C)/7019/2021</a>	ABDUS SOBAHAN MOLLAH AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR GIAS MR. R ISLAM	SC, EDU SC, FINANCE
29	<a href="#">WP(C)/7204/2021</a> FIXED	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
30	<a href="#">WP(C)/4971/2022</a> FIXED	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
31	<a href="#">WP(C)/5347/2022</a> FIXED	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	<b>WITH</b>			
32	<a href="#">WP(C)/5340/2022</a>	XSS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	<b>WITH</b>			
33	<a href="#">WP(C)/5341/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	<b>WITH</b>			
34	<a href="#">WP(C)/5342/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

35	<b>WITH</b> <a href="#">WP(C)/5346/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
36	<a href="#">WP(C)/7014/2022</a>	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
37	<b>WITH</b> <a href="#">WP(C)/4975/2022</a>	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
38	<a href="#">WP(C)/1435/2023</a>	LILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
39	<a href="#">WP(C)/3144/2023</a>	JAHINDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, AG SC, FOREST SC, FINANCE
40	<a href="#">WP(C)/4061/2023</a>	PARTHA PRATIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
41	<b>WITH</b> <a href="#">WP(C)/4182/2023</a>	RAJU KUMAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
42	<b>WITH</b> <a href="#">WP(C)/4221/2023</a>	MD. NEYAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
43	<b>WITH</b> <a href="#">WP(C)/4267/2023</a>	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
44	<b>WITH</b> <a href="#">WP(C)/4277/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
45	<b>WITH</b> <a href="#">WP(C)/4761/2023</a>	SHAILENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
46	<b>WITH</b> <a href="#">WP(C)/4776/2023</a>	RAKIBUL KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
47	<b>WITH</b> <a href="#">WP(C)/5175/2023</a>	BADAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
48	<b>WITH</b> <a href="#">WP(C)/6627/2023</a>	MRINAL KANTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
49	<b>WITH</b> <a href="#">WP(C)/106/2024</a>	PRABHAT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM

50	<b>WITH</b> <a href="#">WP(C)/666/2024</a>	SURAJ BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
51	<a href="#">WP(C)/4949/2023</a>	DWIJENDRA KUMAR DAS <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MS. D DEKA	GA, ASSAM SC, AG SC, SEC. EDU.
52	<a href="#">WP(C)/5168/2023</a>	ACHATA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, HANDLOOM AND TEXTILE SC, NCHAC SC, FINANCE
53	<a href="#">WP(C)/5578/2023</a>	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
54	<a href="#">WP(C)/6128/2023</a>	DIBAKOR PHUKAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
55	<a href="#">WP(C)/7049/2023</a> FIXED	INA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
56	<a href="#">WP(C)/7165/2023</a> FIXED	HAREN KAKATI AND 17 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K R PATGIRI MR G SARMA MR. R K JAIN MR S DEKA	GA, ASSAM DY.S.G.I. SC, FINANCE
	<b>WITH</b>			
57	<a href="#">WP(C)/6796/2023</a>	MANU D PRADHAN AND 13 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B SARMAH	GA, ASSAM DY.S.G.I. SC, FINANCE
58	<a href="#">WP(C)/7293/2023</a> B/O	MANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
59	<a href="#">WP(C)/488/2024</a> FIXED	M/S DHOLA INFRA PROJECTS LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
		<b>ORDERS</b>		
60	<a href="#">WP(C)/6064/2023</a> FIXED	MUSTT. MONUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU GA, ASSAM
61	<a href="#">I.A.(Civil)/1285/2024</a> IN WP(C)/1086/2024 (D/O) in WP(C)/1086/2024	MOZIDUL ISLAM @ MAZEDUL ISLAM @ MAZIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS	GA, ASSAM MR. P K DEKA SC, SEC. EDU.
62	<a href="#">WP(C)/2178/2024</a> FIXED	DR. BINIT CHANDRA MORAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	GA, ASSAM
		<b>HEARING</b>		
63	<a href="#">WP(C)/6984/2023</a> FIXED	SUBHASH DAIMARI @ SUBHASH DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,13th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RFA/138/2005</a> (HEARING), WITH LCR	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE MR C K S BARUAH AG, ARUNACHAL PRADESH	MR H RAHMAN P HAZARIKA M BHUYAN MR D BANIA GA, NAGALAND ASSISTANT SG
2	<b>WITH</b> <a href="#">RFA/140/2005</a>	M/S SURAJMAL KANHAYALAL <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M K MISRA MR.P HAZARIKA MR.M CHOUDHURY MR.D BANIA	GA, NAGALAND GA, ARUNACHAL
3	<a href="#">MFA/122/2011</a> (HEARING), WITH LCR	UNION OF INDIA <b>Versus</b> M/S JAIPRAKASH ASSOCIATES LIMITED,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
<b>MOTION</b>				
4	<a href="#">Tr.P.(C)/38/2024</a>	JINNAT SABERIN <b>Versus</b> JAMIDUL ISLAM	MR. A PAUL MS. M M KALITA	
5	<a href="#">Tr.P.(C)/39/2024</a>	SUMI DEVI <b>Versus</b> DIBYAJYOTI SARMA	MR C GOSWAMI	
6	<a href="#">CRP(IO)/151/2024</a>	CHANDRAPROVA GOSWAMI AND ANR <b>Versus</b> SANJOY GOSWAMI AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
7	<a href="#">CRP(IO)/152/2024</a>	PALTU CHOUHAN AND 2 ORS. <b>Versus</b> ON THE DEATH OF GOKUL CHOUHAN, HIS LEAGAL HEIRS NARESH CHOUHAN AND 5 ORS.	MR. B C DAS MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	

**ADMISSION**

8	<a href="#">MFA/56/2023</a>	KANAN SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B DEKA DY.S.G.I.
9	<a href="#">MFA/60/2023</a>	MITHU BASFOR AND ANR. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MS. B SARMA SC, NF RLY
10	<a href="#">CRP(IO)/313/2023</a>	ZIAUR RAHMAN BARBHUIYA AND 3 ORS. <b>Versus</b> JOYNUL UDDIN BARBHUIYA AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	G UDDIN MR. A H M R CHOUDHURY(R-6) P ADHIKARI
11	<a href="#">CRP(IO)/315/2023</a>	JEHIRUL ISLAM AND 12 ORS <b>Versus</b> NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)
12	<a href="#">FAO/31/2024</a>	E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD	MR. S SARMA MR D DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1359/2024</a> <b>in</b> FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD	MR. S SARMA MR D DAS	
13	<a href="#">MACApp./86/2024</a>	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> AJAYA BHATTA SHARMA AND 4 ORS F	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/551/2024</a> <b>in</b> MACApp./86/2024	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> AJAYA BHATTA SHARMA AND 4 ORS F	MRS L SHARMA MR. K K BHATTA	
14	<a href="#">MACApp./93/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD HUSSAIN ALI and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/642/2024</a> <b>in</b> MACApp./93/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. HUSSAIN ALI and ANR,	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
15	<a href="#">MACApp./173/2024</a>	SRI BHARAT BASUMATARY <b>Versus</b> MD REKIBUL CHOUDHURY AND 2 ORS. E	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR MS J ROY	MS. M CHOUDHURY (R-3) MS M DAS (R-3)
16	<a href="#">MACApp./175/2024</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> MR. KHUSHBUDDIN AHMED AND ANR	MR. K K PARASAR	MR. R C PAUL
17	<a href="#">MACApp./184/2024</a>	THE TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> SRIMATI GURIYA SINGH AND 4 ORS B	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1256/2024</a> <b>in</b> MACApp./184/2024	THE TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> SRIMATI GURIYA SINGH AND 4 ORS B	MRS L SHARMA MR. K K BHATTA	
18	<a href="#">MACApp./197/2024</a>	RAJESH BARMAN <b>Versus</b> M/S RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. S SINGH MR. A BHATTACHARYYA	
<b>ORDERS</b>				
19	<a href="#">CRP/420/2010</a> WITH LCR	AMARAWATI TEA COMPANY LIMITED <b>Versus</b> AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYYA(R-3,5&6) MR.D C C PHUKAN(R-3,5&6)

	<p><b>WITH</b>  <a href="#">MC/661/2012</a>  in CRP/420/2010</p>	<p>AGARWAL TEA COMPANY  <b>Versus</b>  AMARAWATI TEA COMPANY and 8 ORS</p>	<p>MR.K AGARWAL  MR.N DEKA  MR.M CHETIA  MS.P NEOG  MRS.P DUTTA</p>	<p>MR.P J SAIKIA  MR.A K GUPTA  MS.M KECHII</p>
20	<p><a href="#">MACApp./66/2012</a>  WITH LCR</p>	<p>THE NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  DIPALI GOHAIN NANDI AND 3 ORS</p>	<p>MS.R D MOZUMDAR  MS.R BEGUM  MRSS KUMARI</p>	<p>FOR CAVEATOR  MR.WISE IMRAN</p>
	<p><b>WITH</b>  <a href="#">MC/1135/2012</a>  in MACApp./66/2012</p>	<p>THE NATIONAL INSURANCE CO. LTD.  <b>Versus</b>  DIPALI GOHAIN NANDI AND ORS</p>	<p>MS.R D MOZUMDAR  MS.R BEGUM  MRSS KUMARI</p>	<p>FOR CAVEATOR  MR.WISE IMRAN</p>
21	<p><a href="#">MACApp./144/2012</a></p>	<p>LAKHIMI DAS and 3 ORS,  <b>Versus</b>  THE DIVISIONAL MANAGER and ORS,</p>	<p>MR.T J MAHANTA  MR.S SINGH  MR.P P DUTTA  MR.S M RAHMAN</p>	<p>MR.A TALUKDAR  MR.K K BHATTA  MR.J JOHN</p>
22	<p><a href="#">Test.Cas./6/2016</a>  CAVT. NO. 703/2016  WITH LCR</p>	<p>SMTI BINA KALITA BORO  <b>Versus</b>  SMTI PURNIMA BORO and 4 ORS</p>	<p>MS B DEVI  MR. R SARMA  MS.R KALITA  MS.R SARMA</p>	<p>MR.H R KHAN (R1-4)  MRS. M BARMAN (R2-4)  FOR CAVEATOR  MS.L DAS</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/514/2016</a>  in Test.Cas./6/2016</p>	<p>SMTI BINA KALITA BORO  <b>Versus</b>  SMTI PURNIMA BORO and 4 ORS</p>	<p>MS B DEVI  MS.R KALITA  MS.R SARMA</p>	<p>MR.H R KHAN  MS.L DAS  FOR CAVEATOR</p>
23	<p><a href="#">Arb.P./35/2016</a></p>	<p>ON THE DEATH OF PABITRA JIBAN  BARUAH HIS LEGAL HEIR- SRI SAMADEET  BARUAH  <b>Versus</b>  M/S. SIZZLER RETAIL and LEISURE'S PVT.  LTD. and 2 ORS.</p>	<p>MR.R HAZARIKA  MR.J ROY  MR.C CHAKRABORTY  MS.S KAKATI</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2791/2023</a>  in Arb.P./35/2016</p>	<p>ON THE DEATH OF PABITRA JIBAN  BARUAH HIS LEGAL HEIR- SRI SAMADEET  BARUAH  <b>Versus</b>  M/S. SIZZLER RETAIL and LEISURES PVT.  LTD. and 2 ORS.</p>	<p>MR.R HAZARIKA  MR. J ROY  MR. J ROY  MR.C CHAKRABORTY</p>	
24	<p><a href="#">I.A.(Civil)/3777/2017</a>  in MACApp./575/2017</p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR.K K BHATRA  MR.R K BHATRA  MS.P HUJURI  MR A SAIKIA  MS.S DAS</p>	<p>MS. M SAIKIA  MR. T SK (OP5)  MS. P BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">MACApp./575/2017</a></p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR. K K BHATRA  MR. R K BHATRA  MS. P HUJURI  MR A SAIKIA  MS. S DAS</p>	<p>MR. R GOSWAMI (R2)  MS. M SAIKIA (R2)  MR. T SK (OP5)  MS. P BORTHAKUR (R2)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3779/2017</a>  in MACApp./575/2017</p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR.K K BHATRA  MR.R K BHATRA  MS.P HUJURI  MR A SAIKIA  MS.S DAS</p>	
25	<p><a href="#">I.A.(Civil)/1940/2018</a>  in MACApp./494/2018</p>	<p>NATIONAL INSURANCE COMPANY LTD.  <b>Versus</b>  NURJAHAN BIBI @ BEGUM</p>	<p>MR. R GOSWAMI  MR. R GOSWAMI  MS. P BARTHAKUR</p>	<p>MR. A R AGARWALA (R1-R3)  MR. M RAHMAN (R7)  MR. J PAUL (R5)  MRS. M NATH (R7)  MR. A PAUL (R5)  MR ADITYA AGARWALA (R1-R3)  MS. R LAILA (R1-R3)  MD. K ALI (R1-R3)</p>



	<p><b>WITH</b>  <a href="#">MACApp./494/2018</a></p>	<p>NATIONAL INSURANCE COMPANY LTD.  <b>Versus</b>  NURJAHAN BIBI @ BEGUM</p>	<p>MR. R GOSWAMI  MR. R GOSWAMI  MS. M SAIKIA  MS. M SAIKIA</p>	<p>MR. A R AGARWALA (R1-R3)  MR ADITYA AGARWALA (R1-R3)  MS. R LAILA (R1-R3)  MD. K ALI (R1-R3)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1937/2018</a>  in MACApp./494/2018</p>	<p>NATIONAL INSURANCE COMPANY LTD.  <b>Versus</b>  NURJAHAN BIBI @ BEGUM</p>	<p>MR. R GOSWAMI  MR. R GOSWAMI  MS. P BARTHAKUR</p>	
26	<p><a href="#">I.A.(Civil)/2472/2018</a>  in MACApp./622/2018</p>	<p>ORIENTAL INSURANCE COMPANY LTD  <b>Versus</b>  MD MUKUTOR RAHMAN AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
	<p><b>WITH</b>  <a href="#">MACApp./622/2018</a></p>	<p>ORIENTAL INSURANCE COMPANY LTD  <b>Versus</b>  MD MUKUTOR RAHMAN AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2473/2018</a>  in MACApp./622/2018</p>	<p>ORIENTAL INSURANCE COMPANY LTD  <b>Versus</b>  MD MUKUTOR RAHMAN AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
27	<p><a href="#">I.A.(Civil)/2580/2019</a>  FIXED  in RFA/257/2019</p>	<p>FOOD CORPORATION OF INDIA  <b>Versus</b>  SRI LAKHI DAIMARY</p>	<p>MR B K SINGH  MS. M BORA</p>	
	<p><b>WITH</b>  <a href="#">RFA/257/2019</a>  (Filing Number)</p>	<p>FOOD CORPORATION OF INDIA  <b>Versus</b>  SRI LAKHI DAIMARY</p>		
28	<p><a href="#">I.A.(Civil)/2689/2019</a>  in MACApp./9499/2019</p>	<p>MRS. PUSPA DAS  <b>Versus</b>  HERITAGE PUBLIC SCHOOL AND 2 ORS.</p>	<p>MR. DEBABRAT CHUTIA</p>	<p>MR. A J SAIKIA</p>
	<p><b>WITH</b>  <a href="#">MACApp./9499/2019</a>  (Filing Number)</p>	<p>MRS. PUSPA DAS  <b>Versus</b>  M/S DISNEYLAND SCHOOL AND 2 ORS</p>		
29	<p><a href="#">I.A.(Civil)/3233/2019</a>  in MACApp./10146/2019</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	
	<p><b>WITH</b>  <a href="#">MACApp./10146/2019</a>  (Filing Number)</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED  <b>Versus</b>  SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS</p>		
30	<p><a href="#">I.A.(Civil)/409/2020</a>  in MACApp./493/2020</p>	<p>KOSOD BANU  <b>Versus</b>  THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.</p>	<p>G UDDIN  MS. P A TALUKDAR  MR N Y KONYAK</p>	
	<p><b>WITH</b>  <a href="#">MACApp./493/2020</a>  (Filing Number)</p>	<p>KOSOD BANU  <b>Versus</b>  THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.</p>	<p>G UDDIN</p>	
31	<p><a href="#">I.A.(Civil)/961/2020</a>  in MACApp./620/2020</p>	<p>RAYMATI BARMAN  <b>Versus</b>  UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS</p>	<p>MR. A R AGARWALA</p>	
	<p><b>WITH</b>  <a href="#">MACApp./620/2020</a>  (Filing Number)</p>	<p>RAYMATI BARMAN  <b>Versus</b>  UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS</p>		

32	<a href="#">I.A.(Civil)/1667/2020</a> WITH LCR 2 FILES in MACApp./7154/2020  <b>WITH</b> <a href="#">MACApp./7154/2020</a> (Filing Number)  <b>WITH</b> <a href="#">MACApp./279/2020</a>	PALLABI THAKUR AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.  PALLABI THAKUR AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (A)	MR. R BORUAH	MS A HUSSAIN (R-1) S AHMED (R-1)
33	<a href="#">MACApp./279/2020</a>	SABITRY TAYE GUM AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. R BORUAH	MS. M CHOUDHURY MS C BORAH
34	<a href="#">I.A.(Civil)/1981/2021</a> in MACApp./9138/2021  <b>WITH</b> <a href="#">MACApp./9138/2021</a> (Filing Number)	SMTI SABITA DEKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
35	<a href="#">MACApp./83/2022</a>	SABITA DEKA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. B	B R DAS	
36	<a href="#">CRP/141/2022</a> B/O	NIKHIL RANJAN SARMA @ NIKHIL SARMA <b>Versus</b> AKASH AHMED AND ANR	MS. D J BORAH MR R DHAR	MR. R C PAUL (r-2)
37	<a href="#">I.A.(Civil)/1417/2022</a> in MACApp./5392/2022  <b>WITH</b> <a href="#">MACApp./5392/2022</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/5396/2022</a> (Filing Number)	SABINA BEGUM <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.  PRANKRISHNA PATHAK <b>Versus</b> DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS.  PRANKRISHNA PATHAK <b>Versus</b> DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS. E	MR. DITUL DAS MR. R RAHMAN	MR. R C PAUL (r-1)
38	<a href="#">I.A.(Civil)/3216/2022</a> in MACApp./12287/2022  <b>WITH</b> <a href="#">MACApp./12287/2022</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/12288/2022</a> (Filing Number)	PRANKRISHNA PATHAK <b>Versus</b> DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS. E	MR. N K KALITA	MR. S C BISWAS (R-3,4) MR. K D SARMA MS A BORAH (R-3,4) MS. J GHOSH (R-3,4)
39	<a href="#">MFA/58/2023</a>	PRANKRISHNA PATHAK <b>Versus</b> DIVISIONAL MANAGER/REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 3 ORS. E	MR. N K KALITA	
40	<a href="#">Review.Pet./83/2023</a> ARB.P. 4/2014(D/O), FIXED	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> ANJOBALA CHANDA AND 2 ORS.  NEW INDIA ASSURANCE CO., LTD. <b>Versus</b> ANJOBALA CHANDA AND 2 ORS. E  NEW INDIA ASSURANCE CO., LTD. <b>Versus</b> ANJOBALA CHANDA AND 2 ORS. E	MR. K K BHATTA MR. K K BHATTA MR. K K BHATTA	MR. M TALUKDAR MR. A SHAKIL
39	<a href="#">MFA/58/2023</a>	SAFALI PAUL @ CHEFALI PAUL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
40	<a href="#">Review.Pet./83/2023</a> ARB.P. 4/2014(D/O), FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

41	<a href="#">I.A.(Civil)/232/2023</a> in MACApp./9315/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR SARMAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2)
	<b>WITH</b> <a href="#">MACApp./9315/2022</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR SARMAH AND 5 ORS. B	MS. R D MOZUMDAR	
42	<a href="#">I.A.(Civil)/417/2023</a> in MACApp./530/2023	MANASH TALUKDAR <b>Versus</b> SONTOKH SINGH AND 4 ORS.	MR. J KALITA MS S KAR	MRS B ACHARYA (r-5) MR. A ACHARYA (r-5)
	<b>WITH</b> <a href="#">MACApp./530/2023</a> (Filing Number)	MANASH TALUKDAR <b>Versus</b> SONTOKH SINGH AND 4 ORS. H	MR. J KALITA	
43	<a href="#">I.A.(Civil)/535/2023</a> CAVT. NO.14092/022, in MACApp./12403/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AFIDA BEGUM BARLASKAR AND 4 ORS.	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./12403/2022</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AFIDA BEGUM BARLASKAR AND 4 ORS. E	MS P HUJURI	
44	<a href="#">I.A.(Civil)/1452/2023</a> in MACApp./3189/2023	MD. TAFIQR RAHMAN <b>Versus</b> AJIDA BEGUM AND 3 ORS	MR M CHOUDHURY MR. P AHMED	MS. R D MOZUMDAR (r-4) MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)
	<b>WITH</b> <a href="#">MACApp./3189/2023</a> (Filing Number)	MD. TAFIQR RAHMAN <b>Versus</b> AJIDA BEGUM AND 3 ORS (E)	MR M CHOUDHURY	
45	<a href="#">I.A.(Civil)/2561/2023</a> in MACApp./9857/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> FAJAR ALI @ FAZAR ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN (R-1,2) MS J AKTAR(R-1,2)
	<b>WITH</b> <a href="#">MACApp./9857/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> FAJAR ALI @ FAZAR ALI AND 3 ORS. A	MS. R D MOZUMDAR	
46	<a href="#">I.A.(Civil)/3036/2023</a> FIXED in MACApp./12200/2023	MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE BRANCH MANAGER	MS. S MAHANTA MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
	<b>WITH</b> <a href="#">MACApp./12200/2023</a> (Filing Number)	MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	
47	<a href="#">I.A.(Civil)/3071/2023</a> in MACApp./11671/2023	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHANADA DAS AND 2 ORS.	MS. M CHOUDHURY MS M DAS	
	<b>WITH</b> <a href="#">MACApp./11671/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHANADA DAS AND 2 ORS. B	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/11672/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHANADA DAS AND 2 ORS. B	MS. M CHOUDHURY	
48	<a href="#">I.A.(Civil)/3734/2023</a> in MACApp./14683/2023	RUNTI BHAGAWATI <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MRS. S ROY (r-1)
	<b>WITH</b> <a href="#">MACApp./14683/2023</a> (Filing Number)	RUNTI BHAGAWATI <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS (A)	MR. A R AGARWALA	
49	<a href="#">I.A.(Civil)/537/2024</a> WITH LCR in Arb.A./6/2015	UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MRS. UMA CHAKRABORTY	

	<b>WITH</b> <a href="#">Arb.A./6/2015</a>	UNION OF INDIA <b>Versus</b> TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
50	<a href="#">I.A.(Civil)/1356/2024</a> in Arb.A./5044/2024	MADHUCON PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K M HALOI MRS. BHANITA CHOUDHURY	DY.S.G.I.
	<b>WITH</b> <a href="#">Arb.A./5044/2024</a> (Filing Number)	Madhucon Projects Ltd <b>Versus</b> The Union Of India	MR TAJNUR ALI	
	<b>WITH</b> <a href="#">I.A.(Civil)/5041/2024</a> (Filing Number)	Madhucon Projects Ltd <b>Versus</b> The Union Of India	MR TAJNUR ALI	
51	<a href="#">I.A.(Civil)/1357/2024</a> in MACApp./15301/2023	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MUNMI NEOG @ MUN NEOG AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./15301/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MUNMI NEOG @ MUN NEOG AND 3 ORS F	MS. R D MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/15302/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MUNMI NEOG @ MUN NEOG AND 3 ORS F	MS. R D MOZUMDAR	
52	<a href="#">I.A.(Civil)/1360/2024</a> in MFA/2744/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. <b>Versus</b> JUNMONI GOGOI AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	<b>WITH</b> <a href="#">MFA/2744/2024</a> (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS <b>Versus</b> JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2745/2024</a> (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS <b>Versus</b> JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1240/2024</a>	RAVINDRA RAY AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
2	<a href="#">Bail Appln./1345/2024</a>	ROHIM BADSHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM MR E HUSSAIN	PP, ASSAM
3	<a href="#">Bail Appln./1346/2024</a>	TAPAN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
4	<a href="#">Bail Appln./1349/2024</a>	MD. UJI ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Pet./548/2024</a>	KRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM	MR S SARMAH MR. J GAUTAM	PP, ASSAM
6	<a href="#">Crl.Pet./549/2024</a>	ASHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	PP, ASSAM
7	<a href="#">Crl.Pet./550/2024</a>	KAMESWAR PANGING <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R SENSUA A M AHMED R A LAHKAR	PP, ASSAM
8	<a href="#">AB/1114/2024</a> FIXED	PRAVEEN KOTHARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	PP, ASSAM
9	<a href="#">AB/1205/2024</a>	MD. SAMIRUDDIN @ CHAMIR UDDIN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
10	<a href="#">AB/1206/2024</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MS G SWAMI	PP, ASSAM
11	<a href="#">AB/1207/2024</a>	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

#### ADMISSION

12	<a href="#">Crl.Pet./1228/2019</a> PART-HEARD	MUSTT. SHAHNAZ RASUL @ MANSOOR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
13	<a href="#">Crl.Pet./82/2018</a>	UPENDRA GOGOI @ UPEN CHANDRA GOGOI <b>Versus</b> NARAYAN BHUYAN	MRS R BEGUM MR. P KATAKI MS. M DEVI	MR. T ISLAM MR. K PRASAD MS. R DEKA
14	<a href="#">Crl.Rev.P./286/2019</a> WITH LCR 4 FILES	PANKAJ GOWALA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS MR. K K PARASAR	PP, ASSAM
15	<a href="#">Crl.Pet./1457/2019</a> WITH LCR 3 FILES(SCANNED COPY) <b>WITH</b>	PRANAB KUMAR MEDHI <b>Versus</b> KABIR DEWAN AND ANR.	MR D DEKA	MR. S. DUTTA (R1) MR. P MAHANTA (R1) PP, ASSAM
16	<a href="#">Crl.Pet./1460/2019</a>	HIMLEENA GAUTAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
17	<a href="#">Crl.A./98/2024</a> FIXED	SHYAM LAL KAIRI <b>Versus</b> SMTI. SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
18	<a href="#">Crl.A./133/2024</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/428/2024</a> in CrI.A./133/2024	MD. ABDUL IKRAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
19	<a href="#">Crl.Pet./168/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./3987/2023</a> WITH CASE RECORD(SCANNED COPY)	SARJU CHETRY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	<a href="#">Bail Appln./758/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM
22	<a href="#">Bail Appln./1273/2024</a> FIXED	NURUDDIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	<a href="#">Bail Appln./1281/2024</a> FIXED	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	<a href="#">Bail Appln./1295/2024</a> FIXED	MD. RAJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/3624/2023</a> FIXED	DEBAJIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR H J MEDHI	PP, ASSAM
26	<a href="#">AB/4345/2023</a> FIXED	NOBAJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
27	<a href="#">AB/361/2024</a> FIXED	PANKAJ PAUL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

28	<a href="#">AB/434/2024</a> FIXED	SHASHI GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY	PP, ASSAM
29	<a href="#">AB/581/2024</a> AB 2622/2023(D/O), AB 95/2024(D/O)	MUSTAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD R ISLAM MS S ABDULLAH	PP, ASSAM
30	<a href="#">AB/892/2024</a>	PRAKASH AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
31	<a href="#">AB/994/2024</a> FIXED	KISHORE SEAL @ SHIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
32	<a href="#">AB/995/2024</a> FIXED	SMTI POMPI BORUAH <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
33	<a href="#">AB/1078/2024</a> FIXED	SHALIM UDDIN MOZUMDER @ DR. SALIM UDDIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
34	<a href="#">AB/1144/2024</a> FIXED	ABHINANDAN KAKOTY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	PP, ASSAM

#### **ORDERS**

35	<a href="#">I.A.(CrI.)/411/2017</a> WITH OFFICE NOTE <b>in</b> CrI.A./297522/2017  <b>WITH</b> <a href="#">CrI.A./297522/2017</a> (Filing Number)  <b>WITH</b> <a href="#">CrI.L.P./57/2017</a>	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,  DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI J. SATHYAMURTI and 2 ORS  DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,	MR.S C KEYAL SC, CBI    MR.S C KEYAL SC, CBI	
36	<a href="#">CrI.A./145/2020</a> WITH OFFICE NOTE, LCR 4 FILES	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
37	<a href="#">I.A.(CrI.)/537/2020</a> AB 4412/2019(D/O) <b>in</b> AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
38	<a href="#">I.A.(CrI.)/442/2021</a> WITH LCR (ONE FILE). <b>in</b> CrI.Pet./575/2021  <b>WITH</b> <a href="#">CrI.Pet./575/2021</a>	ASSAM TRADING AND MARKETING AGENCY, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  THE STATE OF ASSAM <b>Versus</b> TOMJIDUR RAHAMN AND 4 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN  MR. M PHUKAN	PP, ASSAM  MR I U CHOUDHURY (R- 1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)
	<b>WITH</b> <a href="#">I.A.(CrI.)/463/2021</a> <b>in</b> CrI.Pet./575/2021	ASISH MANDAL AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND ANOTHER		PP, ASSAM
39	<a href="#">CrI.Rev.P./240/2021</a> FIXED	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
40	<a href="#">W.P.(CrI.)/26/2023</a>	ABHISHEK GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

41	<a href="#">CRL.A(J)/140/2023</a> O Y 11 M 11 D :WITH LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1167/2023</a> in CRL.A(J)/140/2023	NAYAN MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM
42	<a href="#">CrI.A./280/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>WITH</b> <a href="#">CrI.A./305/2023</a>	NAYAN MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR. SOMER ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM PP, ASSAM
43	<a href="#">CrI.A./305/2023</a>	HAJI KURBAN ALI AND ANR. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	MR H R A CHOUDHURY MR. A AHMED MR. Z H AHMED MR. I U CHOWDHURY PP, ASSAM
44	<a href="#">I.A.(CrI.)/847/2023</a> WITH LCR 4 FILES in CrI.A./316/2022 <b>WITH</b> <a href="#">CrI.A./316/2022</a>	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. AKTAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	MD. A HUSSAIN (r-2) PP, ASSAM PP, ASSAM
45	<a href="#">I.A.(CrI.)/913/2023</a> WITH OFFICE NOTE, FIXED in CrI.A./366/2023 <b>WITH</b> <a href="#">CrI.A./366/2023</a>	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR. JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
46	<a href="#">CrI.A./73/2024</a> WITH OFFICE NOTE, LCR 2 FILES <b>WITH</b> <a href="#">I.A.(CrI.)/251/2024</a> in CrI.A./73/2024 <b>WITH</b> <a href="#">CrI.A./60/2024</a>	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI SC, DRI
47	<a href="#">CrI.A./60/2024</a>	SULTAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
48	<a href="#">CrI.Rev.P./153/2024</a> FIXED	FIROJ ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K MEDHI	
49	<a href="#">CrI.Pet./297/2024</a>	MANTOSH PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R P SHARMA MS. T SOM MS. U HAZARIKA	PP, ASSAM
50	<a href="#">I.A.(CrI.)/410/2024</a> WITH LCR 2 FILES in CrI.Rev.P./65/2019 <b>WITH</b> <a href="#">CrI.Rev.P./65/2019</a>	DIGANTA SARMA <b>Versus</b> RAJESH DAS AND ANR RAJESH DAS <b>Versus</b> DIGANTA SARMA AND ANR.	MR M A ISLAM MR. B DEKA MR. B P CHANGMAI	PP, ASSAM MR. M A ISLAM M J ABEDIN PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### TOP OF THE LIST

1	<a href="#">RSA/197/2006</a> (HEARING), WITH LCR, FIXED	MAZBUL HOQUE BORBHUIYA <b>Versus</b> AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
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WITH

[MC/3203/2008](#)  
in RSA/197/2006

MAZBUL HOQUE BORBHUIYA  
**Versus**  
AZIZUR RAHMAN

#### MOTION

2	<a href="#">CRP/38/2024</a> CAVT. NO.03422/024, FIXED	ROTO TEKCHI ALIAS RATU TECHI AND ANR <b>Versus</b> GAINWELL COMMOSALES PRIVATE LIMITED	MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR	MR R SINGHA FOR CAVEATOR
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3	<a href="#">CRP/49/2024</a>	MOHESWAR KALITA <b>Versus</b> BISWA NATH JAJODIA	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	
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WITH

[I.A.\(Civil\)/1349/2024](#)  
in CRP/49/2024

MOHESWAR KALITA  
**Versus**  
BISWA NATH JAJODIA

4	<a href="#">CRP(IO)/147/2024</a>	SOKER ALI AND 4 ORS <b>Versus</b> MUST. AJIRAN NESSA AND ANR	MR F Z MAZUMDER	
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5	<a href="#">CRP(IO)/148/2024</a>	M/S MADAN ELECTRIC AND TRADING CO. <b>Versus</b> BHANWARLAL DUGAR AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
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6	<a href="#">CRP(IO)/149/2024</a>	SHYAM LAL YADAV AND ANR. <b>Versus</b> RANJU YADAV	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR S R A NASER	
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7	<a href="#">CRP(IO)/150/2024</a>	MUKUL BARMAN AND 2 ORS. <b>Versus</b> SANKAR BARMAN AND 3 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAJIN N CHAUDHURY	
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#### ADMISSION

8	<a href="#">WP(C)/875/2021</a> PART-HEARD, FIXED	PARESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C K S BARUAH MR. C CHAKRAVARTY (R-10, 11) MS E NATH(R-10, 11)
9	<a href="#">CRP/347/2016</a> CRP 2/2017(D/O), FIXED	MD. THAKLU ALI @ TABLU <b>Versus</b> MD. SALAK AHMED and ANR.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR. A J SAIKIA (R-2) MR G S BORO (R-2)
10	<b>WITH</b> <a href="#">CRP/392/2016</a>	SMT. RUPAYA RABON <b>Versus</b> THE INCHARGE, DARBAR SHANGPUNG POHSHNOG and 3 ORS	MS.N MODI MS.M CHOUDHURY MR.N KALITA	
11	<a href="#">CRP(IO)/295/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/297/2021</a> in CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN and 6 ORS.	MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)
12	<a href="#">CRP(IO)/55/2020</a>	ABDUS SATTAR SIKDAR AND 5 ORS. <b>Versus</b> ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
13	<a href="#">CRP/144/2023</a>	RADHAKANTA SINHA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
14	<a href="#">RSA/76/2024</a> FIXED	SMTI. BHABANI PAYENG TAID <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
15	<a href="#">RSA/77/2024</a> FIXED	RAMENDRA NATH AND 4 ORS <b>Versus</b> PROMIT NATH AND 5 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	
<b><u>ORDERS</u></b>				
16	<a href="#">RSA/5/2002</a> FIXED	MD SABED ALI <b>Versus</b> ASWINI KUMAR NATH and ORS	MR F U BARBHUIYA MR. A ALAM MRS. M BORA	
17	<a href="#">Arb.A./1/2009</a> WITH LCR	SIBNATH GHOSH <b>Versus</b> THE UNION OF INDIA and ORS	MR.R HUSSAIN	MR. K GOGOI SC, NF RLY
18	<a href="#">MC/673/2011</a> in CRP/55/2008  <b>WITH</b> <a href="#">CRP/55/2008</a>	MOHAMAD HANIF and ORS. <b>Versus</b> AMIRUN NESSA and ORS	MR.P J SAIKIA MRJ C BORAH MR.K BARUAH	MRG P BHOWMIK GA, ASSAM MS.J PURKAYASTHA MR D KALITA (R4B-R4E) MR.H J ROY
	<b>WITH</b> <a href="#">MC/1435/2008</a> in CRP/55/2008	MOHAMAD HANIF and ORS. <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	MRG P BHOWMIK GA, ASSAM MS.J PURKAYASTHA
	<b>WITH</b> <a href="#">MC/1435/2008</a> in CRP/55/2008	MOHAMAD HANIF and ORS. <b>Versus</b> SHAKINA BEGUM and ORS.	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	GA, ASSAM

	<b>WITH</b> <a href="#">MC/1436/2008</a> in CRP/55/2008	MOHAMAD HANIF and ORS. <b>Versus</b> SHAKINA BEGUM and ORS.	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	GA, ASSAM
	<b>WITH</b> <a href="#">MC/594/2011</a> in CRP/55/2008	MOHAMAD HANIF and ORS. <b>Versus</b> AMIRUN NESSA and ORS	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	GA, ASSAM
	<b>WITH</b> <a href="#">MC/674/2011</a> in CRP/55/2008	MOHAMAD HANIF and ORS. <b>Versus</b> AMIRUN NESSA and ORS.	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	GA, ASSAM
19	<a href="#">MC/3227/2012</a> in RSA SL. NO. 173532, WITH OFFICE NOTE, FIXED	GOBARDHAN MAHESWARI, <b>Versus</b> MD. USMAN ALI and 19 ORS,		
20	<a href="#">CRP/321/2013</a> WITH LCR	MD. HASEN ALI <b>Versus</b> SMTI SASHI BORA and 3 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN MR.A ALAM	MD.B HUSSAIN MR.K K PHUKAN MR.G G GOGOI
21	<a href="#">CRP(IO)/68/2014</a>	MONIKANTA PEGU <b>Versus</b> LAKHINATH PAYENG and 4 ORS	MR.B GOSWAMI G BAISHYA MR.A HASSAN	MS.I DEKAR- 1and2 MR. R SARMA
22	<a href="#">CRP/212/2014</a>	MONOJ DEY <b>Versus</b> SMTI ISKA ARA BEGUM and 2 ORS	MR.I H LASKAR MR.P K DEKA MRS. R DEVI MR.J C DAS MR.M S ALAM MSL SAIKIA MR. S ALAM MR.L K BORAH MSM KHANIKAR	MR.B ISLAMR-1and2 MS.A BEGUM(R-1&2)
23	<a href="#">CRP(IO)/125/2015</a>	NALINI KANTA MAHANTA <b>Versus</b> MANAGEMENT OF MODERN ENGLISH SCHOOL, RANGIA and ORS	MR.P K DEKA MR. K SAIKIA	
24	<a href="#">CRP(IO)/10/2016</a>	SUSHIL KUMAR VASUDEVA <b>Versus</b> THE SUB DIVISIONAL OFFICER C HOJAI and 6 ORS	MR.N DEKA	GA, ASSAM
25	<a href="#">Cont.Cas(C)/44/2018</a>	SABYASACHI DUTT <b>Versus</b> SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS. M BORAH MS. S GHOSH MS. A THEYO
26	<a href="#">I.A.(Civil)/228/2019</a> in Test.App./15157/2018	MD AKKEL ALI <b>Versus</b> MD SAMSUL HODA MIR	MRS H M PHUKAN MR. S SAIKIA	
	<b>WITH</b> <a href="#">Test.App./15157/2018</a> (Filing Number)	MD AKKEL ALI <b>Versus</b> MD SAMSUL HODA MIR		
27	<a href="#">I.A.(Civil)/1866/2019</a> FIXED in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. <b>Versus</b> PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	<b>WITH</b> <a href="#">RSA/16206/2018</a> (Filing Number)	ABDUR RAHIM AND 13 ORS <b>Versus</b> PARIBANU BEWA AND 5 ORS		
28	<a href="#">I.A.(Civil)/503/2020</a> in Test.App./826/2020	SRI DIPAK CHAKRABORTY <b>Versus</b> SRI DULAL CHAKRABORTY AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. N CHAKRABORTY	MR F U BARBHUIYA (r-1,2) MR. H ALI (r-1,2) B BARMAN (r-1,2)
	<b>WITH</b> <a href="#">Test.App./826/2020</a> (Filing Number)	SRI DIPAK CHAKRABORTY <b>Versus</b> SRI DULAL CHAKRABORTY AND 3 ORS		

29	<a href="#">CRP/33/2022</a> FIXED	BAKHAL RAMCHHIYARI <b>Versus</b> THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	MR. R K D CHOUDHURY DY.S.G.I.
30	<a href="#">FAO/1/2023</a> WITH LCR	MD. HABIBUR RAHMAN <b>Versus</b> ON THE DEATH OF DEFENDANT MD GAZANFAR HIS LEGAL HEIRS RINA BEGUM AND ORS.	MR. M U MAHMUD MR. A GONI MR S H MAHMUD MR S ISLAM	MR M AHMED (R-1 to 4) MR. M HUSSAIN (R-1 to 4) A. K. KANU (R-1 to 4)
31	<a href="#">Arb.A./9/2023</a> WITH LCR	S M INTERIOR PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2940/2023</a> in Arb.A./9/2023	S M INTERIOR PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
32	<a href="#">FAO/21/2023</a>	KARABI SAIKIA @ KARABI DEKA AND 2 ORS. <b>Versus</b> PRANAYJYOTI DEKA AND 3 ORS.	MS. R HUSSAIN MR D SARMA MS. S NAZNEEN MR. K M HASSAN	MR. N ALAM MR. N ALAM MR K JAIN MR A K SHARMA (r-1,2,3) FOR CAVEATOR
33	<a href="#">FAO/47/2023</a> WITH LCR	VIRAJ TRUST <b>Versus</b> RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	MR. M HAQUE (R1) MR A HAWARI (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2240/2023</a> in FAO/47/2023	VIRAJ TRUST <b>Versus</b> RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	
34	<a href="#">FAO/78/2023</a> WITH LCR(SCANNED COPY)	BORNALI SONOWAL BORUAH AND ANR <b>Versus</b> M/S DIBRU DEVELOPERS AND 10 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	
35	<a href="#">CRP(IO)/169/2023</a> FIXED	BHAVEN CH. SAIKIA <b>Versus</b> ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
36	<a href="#">I.A.(Civil)/932/2023</a> in FAO/14/2023	YASMIN KHANDAKAR AND 3 ORS. <b>Versus</b> FARAH YASMIN AND 7 ORS.	MR. N ALAM MR K JAIN MS D BARMAN	MR. T K BHUYAN MR. C TALUKDAR
	<b>WITH</b> <a href="#">FAO/14/2023</a> CAVT. NO. 02092/023,	YASMIN KHANDAKAR AND 3 ORS. <b>Versus</b> FARAH YASMIN AND 7 ORS.	MR. N ALAM MR K JAIN MS D BARMAN	MR. S SARMA (R-1,2,3) MR. J DEKA (R-1,2,3) MR. T K BHUYAN (R-1,2,3) MS A LAHKAR (R-4,5,6) MR. S K DEKA (R-1,2,3) MR. C TALUKDAR (R-1,2,3) FOR CAVEATOR
37	<a href="#">I.A.(Civil)/1634/2023</a> in Arb.A./6734/2023	DULAL CHANDRA GHOSH DULAL GHOSH <b>Versus</b> UNION OF INDIA	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, PWD
	<b>WITH</b> <a href="#">Arb.A./6734/2023</a> (Filing Number)	DULAL CHANDRA GHOSH DULAL GHOSH <b>Versus</b> UNION OF INDIA	MR. D CHOUDHURY	
38	<a href="#">Review.Pet./9/2024</a> (AT 10:15 AM), WP(C) 2904/2017(D/O), FIXED	SMT. DAMAYANTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM MR. G C BORAH (R- 3) SC, A S T C
39	<a href="#">I.A.(Civil)/10/2024</a> FIXED in Mat.App./15793/2023	XXXXXXXX <b>Versus</b> XXXXXXXX	MS. P CHOUDHURY	
	<b>WITH</b> <a href="#">Mat.App./15793/2023</a> (Filing Number)	XXXXXXXX <b>Versus</b> XXXXXXXX	MS. P CHOUDHURY	
40	<a href="#">Tr.P.(C)/24/2024</a> FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	

41	<a href="#">Tr.P.(C)/33/2024</a> FIXED	RITA BASFOR <b>Versus</b> KRISHNA BASFOR	MS P DAS LEGAL AID COUNSEL	
42	<a href="#">Cont.Cas(C)/54/2024</a>	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), <b>Versus</b> RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
43	<a href="#">I.A.(Civil)/638/2024</a> WITH LCR, FIXED in RSA/355/2017  <b>WITH</b> <a href="#">RSA/355/2017</a>	KASHEM ALI <b>Versus</b> MUSTT RABEYA KHATUN BIBI AND 8 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MR.A T SARKAR MR.A ALAM MS.R RAHMAN
		MUSTT RABEYA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM and 7 ORS	MR.A T SARKAR MR.A ALAM MD K RAHMAN MS.R RAHMAN	MR. C K S BARUAH
44	<a href="#">I.A.(Civil)/696/2024</a> WITH LCR in RSA/161/2022 <b>WITH</b> <a href="#">RSA/161/2022</a>	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
		SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
	<b>WITH</b> <a href="#">I.A.(Civil)/694/2024</a> in RSA/161/2022	SMT. USHA RANI SARMA, <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/695/2024</a> in RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
45	<a href="#">I.A.(Civil)/1068/2024</a> IN RSA 80/2019(D/O) in RSA/80/2019 <b>WITH</b> <a href="#">MC/25/2024</a>	SRI RAJIB SARMA, <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	
		SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	
46	<a href="#">I.A.(Civil)/1123/2024</a> FIXED in RSA/309/2018 <b>WITH</b> <a href="#">RSA/309/2018</a>	URDHAB DUTTA AND ORS <b>Versus</b> SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI MS. S BORA	MR. R K JAIN
		SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5- R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5- R9, R11)
	<b>WITH</b> <a href="#">I.A.(Civil)/4028/2018</a> in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2439/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3850/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3851/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS E	MS B DEVI	MR. R K JAIN

47	<b>WITH</b> <a href="#">RSA/306/2018</a>	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5-R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5-R9)
	<b>WITH</b> <a href="#">I.A.(Civil)/4026/2018</a> in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/543/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR. <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/545/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/1120/2024</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR <b>Versus</b> SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI MS. S BORA	MR. R K JAIN

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Pet./262/2019</a>	MD. ALIMATDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B BURAGOHAİN MR. P K GOGOI MR J P KACHARI	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1347/2024</a>	TAFAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Rev.P./175/2024</a> FIXED	SAHIL HOQUE @ SAHINSHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A K AHMED	PP, ASSAM
4	<a href="#">AB/1208/2024</a>	NEKIBUR RAHMAN @ NEKIBUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
5	<a href="#">AB/1209/2024</a>	RABIYAL HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
6	<a href="#">AB/1211/2024</a>	ESMAIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN MR B SAIKIA	PP, ASSAM
7	<a href="#">AB/1214/2024</a>	MD. FIZNUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
8	<a href="#">AB/1215/2024</a>	DEBAJIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
9	<a href="#">AB/1216/2024</a>	MD. MANZIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE MR Z I CHOUDHURY M. HOSSAIN MD. ABU LAISE	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">W.P.(Crl.)/13/2023</a>	JASVEER SINGH <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM



11	<a href="#">W.P.(CrI.)/21/2023</a>	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2433/2023</a> <b>in</b> W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2434/2023</a> <b>in</b> W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
12	<a href="#">CrI.Pet./745/2023</a> B/O	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
13	<a href="#">CrI.Pet./1329/2023</a>	MOHIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
14	<a href="#">CRL.A(J)/42/2024</a> FIXED	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/388/2024</a> <b>in</b> CRL.A(J)/42/2024	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
15	<a href="#">CrI.Pet./281/2024</a>	NABAJYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY)	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
17	<a href="#">Bail Appln./4426/2023</a> WITH CASE RECORD(SCANNED COPY)	PRAMOD KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
18	<a href="#">Bail Appln./4429/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SEIKHONGAM HAOKIP <b>Versus</b> THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
19	<a href="#">Bail Appln./4631/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
20	<a href="#">Bail Appln./428/2024</a> WITH CASE RECORD(SCANNED COPY)	SRI MRITUNJAY SINGH <b>Versus</b> THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
21	<a href="#">Bail Appln./1047/2024</a> WITH CASE RECORD(SCANNED COPY)	KUNAL BHATTACHARJEE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
22	<a href="#">Bail Appln./1055/2024</a> FIXED	MADHAB HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
23	<a href="#">Bail Appln./1102/2024</a> WITH OFFICE NOTE	RANDHIR KUMAR AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
24	<a href="#">Bail Appln./1113/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MD. TAJ UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
25	<a href="#">Bail Appln./1128/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ROFIQUL ISLAM @ RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
26	<a href="#">Bail Appln./1197/2024</a> FIXED	REJAKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM

27	<a href="#">Bail Appln./1202/2024</a> B/O	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
28	<a href="#">Bail Appln./1227/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
29	<b>WITH</b> <a href="#">Bail Appln./1210/2024</a>	BASIT AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
30	<a href="#">Bail Appln./1316/2024</a> FIXED	MD. SOFIKUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. M ISLAM	PP, ASSAM

**BAIL HEARING**

31	<a href="#">AB/4314/2023</a> FIXED	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQUL HOQUE MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
32	<a href="#">AB/5/2024</a>	BIKROM SINGHA LAHKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
33	<a href="#">AB/380/2024</a>	MOIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
34	<a href="#">AB/409/2024</a> FIXED	ANUP SONOWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
35	<a href="#">AB/527/2024</a>	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
36	<a href="#">AB/561/2024</a>	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	<a href="#">AB/619/2024</a>	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
38	<a href="#">AB/881/2024</a> FIXED	NIRMAL BORO <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
39	<a href="#">AB/893/2024</a> FIXED	NURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
40	<a href="#">AB/979/2024</a> FIXED	MD. HARUN RASID <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
41	<a href="#">AB/988/2024</a> FIXED	MOON MOON PAUL DEY @ MOON DEY <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
42	<a href="#">AB/1021/2024</a> FIXED	SADDAM BANIYA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
43	<a href="#">AB/1075/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

**ORDERS**

44	<a href="#">I.A.(CrI.)/500/2020</a> in Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
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45	<a href="#">I.A.(CrI.)/222/2021</a> 4 Y 12 M 1 D :WITH OFFICE NOTE, LCR 5 FILES in CRL.A(J)/97/2019 <b>WITH</b> <a href="#">CRL.A(J)/97/2019</a>	JOYDEB DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
		JOYDEB DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MS. B SARMA, AMICUS CURIAE	PP, ASSAM
46	<a href="#">W.P.(CrI.)/37/2022</a> WITH OFFICE NOTE	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A BHATTACHARYA MS. K MALAKAR MS. L DEVI MR. S BIKASH MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) GA, ASSAM MR. S C BISWAS (R-8) MR P KATAKI (R-8) MR. S BORTHAKUR (R-4) MS. S KAKATI (R-4) MS. U NANDA (R-8) MS A BORAH SC, CBI
47	<a href="#">W.P.(CrI.)/18/2023</a>	SHARMISTHA BARUAH <b>Versus</b> ATUL AUTO LIMITED	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
48	<a href="#">Cont.Cas(C)/549/2023</a>	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)
49	<a href="#">CrI.A./27/2024</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED	NILADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
50	<a href="#">CrI.Rev.P./96/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	JAYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
51	<a href="#">I.A.(CrI.)/380/2024</a> WITH LCR 2 FILES in CrI.Pet./208/2024 <b>WITH</b> <a href="#">CrI.Pet./208/2024</a>	NAJIMA KHATUN, <b>Versus</b> BAHARUL ISLAM AND ANR	MD. I H KHAN	MR N AHMED PP, ASSAM
		BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR. A BASUMATARY	MR. M U MONDAL (R-2) MD. I H KHAN (R-2) MR. K ISLAM (R-2) MR. A ALIM SK (R-2) PP, ASSAM
52	<a href="#">CrI.Pet./431/2024</a> FIXED	RABENDRA DAS <b>Versus</b> UDAY CHANDRA MAZUMDAR AND ANR	MR. U J SAIKIA MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

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### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1350/2024</a>	MD. SAIFUDDIN SUJA <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7880/2022</a> PART-HEARD, FIXED	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./4487/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MUJAMMIL HUSSAIN <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
4	<a href="#">Bail Appln./293/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Crl.Pet./415/2021</a>	CHOLAMANDALAM INVESTMENTS AND FINANCE CO.LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	MR. S C BISWAS (R2) MRS. R RONGMEI (R2) MS. S DEVI (R2) PP, ASSAM
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./1348/2024</a>	SHAHABUDDIN SK. @ SHAHABUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<b>MOTION</b>			
3 <a href="#">Tr.P.(Crl.)/20/2024</a>	MAJOR SHAILENDRA KUMAR YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
4 <a href="#">Crl.Rev.P./141/2024</a>	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
5 <a href="#">Crl.Rev.P./167/2024</a> WITH LCR 1 FILE(SCANNED COPY)	RINTI DEKA <b>Versus</b> MR. BHABEN KUMAR	MS. B BHUYAN	
<b>WITH</b>			
6 <a href="#">Crl.Rev.P./345/2023</a>	BHABEN KUMAR <b>Versus</b> RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
7 <a href="#">Crl.Rev.P./182/2024</a>	UMESH DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
8 <a href="#">Crl.Pet./393/2024</a>	MD MOSRAK ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM

9	<a href="#">Crl.Pet./542/2024</a>	KUSHAL CH. BORO <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
10	<a href="#">Crl.Pet./543/2024</a>	SAMAR SHARMA <b>Versus</b> ANEISHA SHARMA	MR I S MAZUMDAR MS. A AZAD	
11	<a href="#">Crl.Pet./544/2024</a>	MD. ABDUL MOTIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
12	<a href="#">Crl.Pet./545/2024</a>	DURGA PRASAD JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
13	<a href="#">Crl.Pet./546/2024</a>	TAPAN PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
14	<a href="#">Crl.Pet./547/2024</a>	IMRAN HUSSAIN LASKAR <b>Versus</b> GULAM RAJA MAZUMDAR AND ANR. (F)	MR. U J SAIKIA MS M DAS	PP, ASSAM
15	<a href="#">AB/1210/2024</a>	ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MS N.RAHMAN	PP, ASSAM
16	<a href="#">AB/1212/2024</a>	DHANMANI DEKA <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	PP, ASSAM
17	<a href="#">AB/1217/2024</a>	SATTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM

**ADMISSION**

18	<a href="#">Crl.Rev.P./184/2023</a> WITH LCR 2 FILES, FIXED	FARIDUL ISLAM <b>Versus</b> KARISHMA KHATUN	MR A A DEWAN S N ULLAH	MR. M ALI MR. R ISLAM MR J. ISLAM
19	<a href="#">Crl.Pet./590/2023</a> B/O	SAFI KAMAL RAHMATULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. M. KHATUN MS N AKTAR	MR M RAHMAN (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./1239/2023</a> FIXED	KISHALAYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	PP, ASSAM
21	<a href="#">Crl.Rev.P./102/2024</a>	MD. DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM
22	<a href="#">Crl.Pet./239/2024</a>	GAURAV SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K HAZARIKA	MR. G CHOUDHURY(R-2) MS. M N KONYAK (R-2) MS. SWATI SHARMA (R-2) PP, ASSAM
23	<a href="#">Crl.Pet./436/2024</a> FIXED	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
24	<a href="#">Crl.Pet./448/2024</a> FIXED	ROKONGULIE <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM

**BAIL HEARING (BA)**

25	<a href="#">Bail Appln./950/2024</a> FIXED	MD. SUBURUDDIN @ SOBURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
26	<a href="#">Bail Appln./1104/2024</a> FIXED	RAJIBUL ALI @ RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
27	<a href="#">Bail Appln./1183/2024</a> FIXED	KIRAN KHAKHALARY <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
28	<a href="#">AB/2993/2023</a> FIXED	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
29	<a href="#">AB/481/2024</a> FIXED	BHIMESWAR GONJU <b>Versus</b> THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
30	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
31	<a href="#">AB/838/2024</a> FIXED	MOTALEB TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
32	<a href="#">AB/856/2024</a> FIXED	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
33	<a href="#">AB/877/2024</a> FIXED	RAKESH TAYE <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
34	<a href="#">AB/894/2024</a> FIXED	MAINUL HOSEN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
35	<a href="#">AB/922/2024</a> FIXED	DEEPAJ CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
36	<a href="#">AB/929/2024</a> FIXED	MOTIUR RAHMAN MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
37	<a href="#">AB/981/2024</a> FIXED	MADHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
38	<a href="#">AB/999/2024</a> FIXED	MAJOM ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
39	<a href="#">AB/1014/2024</a> FIXED	MANASHJYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
40	<a href="#">AB/1063/2024</a> FIXED	SATTAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
41	<a href="#">AB/1086/2024</a> FIXED	ABU SHAMA @ ABU SHAMA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
42	<a href="#">AB/1091/2024</a> FIXED	HARSHA JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM

- 43 [AB/1104/2024](#)  
FIXED ABUL KASEM @ KASEM ALI AND 5 ORS. MR. A A MONDAL PP, ASSAM  
**Versus** MR S HUSSAIN  
THE STATE OF ASSAM MR A ALAM
- 44 [AB/1150/2024](#)  
FIXED HAFIZUR RAHMAN MR. S C BISWAS PP, ASSAM  
**Versus** MS A DAS  
THE STATE OF ASSAM MS A BORAH  
MS. J GHOSH  
MS. R DEVI

**ORDERS**

- 45 [Crl.Rev.P./28/2024](#) NUR MD LUTHFUR RAHMAN LASKAR @ MR F A LASKAR PP, ASSAM  
NOOR LASKAR  
**Versus** MR. A AHMED  
THE STATE OF ASSAM AND ANR MD I H LASKAR
- 46 [Crl.A./41/2024](#)  
WITH OFFICE NOTE, LCR 4 FILES MD. AYUB KHAN MS. N DEVI PP, ASSAM  
**Versus** MS. N DAS  
THE STATE OF ASSAM AND ANR. MR. M.P. BORAH
- WITH**  
[I.A.\(Crl.\)/135/2024](#)  
**in** Crl.A./41/2024 MD. AYUB KHAN MS. N DEVI PP, ASSAM  
**Versus** MS. N DAS  
THE STATE OF ASSAM AND ANR. MR. M.P. BORAH
- 47 [Crl.Pet./80/2024](#)  
WITH LCR 2 FILES(SCANNED BARNICUS TERANG MR. B BARUAH  
COPY) SAMINUR RAHMAN MR U RONGPI
- 48 [Crl.Pet./187/2024](#)  
WITH LCR 2 FILES KIRAN DEVI VERMA AND ANR MR. B K DAS  
**Versus** MR H P GUWALA  
KHUSHI VERMA @ BICKY H P NEOG

**HEARING**

- 49 [Crl.Rev.P./175/2023](#)  
WITH LCR 3 FILES, B/O BIBEKANANDA DAS MR P K DAS MR. A BHATTACHARYYA (r-  
**Versus** 2)  
THE STATE OF ASSAM AND ANR MR. R A CHOUDHURY (R-  
2)  
MR N BARMAN (r-2)  
MR S HUSSAIN (r-2)  
MS. S DAS (R- 2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1085/2024</a>	VISHAL DAGA <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
2	<a href="#">AB/1213/2024</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./615/2024</a>	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
4	<a href="#">Bail Appln./733/2024</a> WITH CASE RECORD(SCANNED COPY)	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,13th May 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/7551/2013</a>	RABINDRA NATH SARMA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
2	<a href="#">WP(C)/3344/2023</a>	LACHIT BORTHAKUR <b>Versus</b> DIBRUGARH UNIVERSITY AND ANR	DR. R SARMAH MS P SAHA	MR. R MAZUMDAR(R-1,2) MR H BEZBARUA (R-1,2) MR. R DEKA(R-1,2) SC, DIB. UNIVERSITY
3	<a href="#">WP(C)/337/2024</a>	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
4	<a href="#">WP(C)/400/2024</a>	SMTI SUNITA KAKATI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
<b>TOP OF THE LIST</b>				
5	<a href="#">WP(C)/4500/2014</a> PART-HEARD, FIXED	SUBODH CHANDRA SAHA <b>Versus</b> PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
<b>MOTION</b>				
6	<a href="#">WP(C)/1979/2024</a> FIXED	KAZI FATIMA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
7	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024, BY SLIP	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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7)	MR D K DAS	20-05-2024	To	10-06-2024
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9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/2055/2016</a>	TOMBI BIBI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MR.A MAHANTA	MR.S C KEYAL ASSTT.S.G.I. SC, HEALTH
2 <a href="#">WP(C)/2072/2016</a>	ROMEN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.R BEGUM	GA, ASSAM
3 <a href="#">WP(C)/3006/2017</a> FIXED	ARJUN TIMUNG and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S CHAKRABORTY MR.B DAS MS.B DAS	GA, ASSAM SC, K A A C
4 <a href="#">WP(C)/5627/2017</a> FIXED	BIJOYANANDA CHOWDHURY and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. P SARMAH	MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MS. D DEVI R-5 MR. M DAS (r-5) N CHAUDHURY (r-5) MR A BHATRA (r-5) MR A DEKA (r-5) SC, REVENUE
5 <a href="#">WP(C)/5706/2017</a>	ANDRIASH BESRA and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.D BORGHAIN MR.P GOHAIN MS.M SHARMA MS.B PHUKAN	GA, ASSAM SC, BTC
6 <a href="#">WP(C)/5923/2017</a>	BRIHATTAR GUWAHATI PAIKARI MACH BESA MINA SAMABAI SAMITTEE LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A CHAMUAH MS. N DEKA MR. S D ROY MR. C P SHARMA MR. K BARPUJARI	GA, ASSAM SC, GMC SC, G M D A
<b>WITH</b> <a href="#">I.A.(Civil)/3716/2017</a> in <a href="#">WP(C)/5923/2017</a>	BRIHATTAR GUWAHATI PAIKARI MACH BESA MINA SAMABAI SAMITTEE LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.K BARPUJARI MR.C P SHARMA	GA, ASSAM SC, GMC SC, G M D A
7 <a href="#">WP(C)/5928/2017</a>	AMAL DEBNATH <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A K PURKAYASTHA MR.S C DAS MRP BURAGOHAIN	GA, ASSAM ASSTT.S.G.I. ASSTT.S.G.I.

8	<a href="#">WP(C)/5952/2017</a>	SAMAN ALI SK. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MSN NASRIN MDI H KHAN MR. M.U. MONDAL	GA, ASSAM MR.N BARUA(R- 5,6&7) C.G.C. MR.S S ROY(R- 1&2) MRU SARMAR- 5,6and7 ASSTT.S.G.I.
9	<a href="#">WP(C)/5991/2017</a>	BONGAIGAON MUNICIPAL BOARD <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H K SARMA MR.B K DAS MR.D SAIKIA	GA, ASSAM
10	<a href="#">WP(C)/6286/2017</a>	SNEHALAYA CENTER FOR CHILD RIGHTS and ANR. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR N DUTTA MR. S K MEDHI MR. M DAS	GA, ASSAM MRS. A GAYAN (CGC, R1 & R2)
11	<a href="#">WP(C)/6444/2017</a> CAVT. NO. 1303/17	M/S. AIR TRANSPORT CORPORATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR. T J MAHANTA MR.R J BORDOLOI MR.D SARAF MR. R ALI MR. R ALI MR. A BORUA MR.S S GUPTA	GA, ASSAM MR. N ALAM MR.A K SARMA MR.S U AHMED MS.D BARMAN FOR CAVEATOR
12	<a href="#">WP(C)/7239/2017</a>	ASHOK KR. SEN and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
	<b>WITH</b>			
13	<a href="#">WP(C)/863/2020</a>	HEMA RAM DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
	<b>WITH</b>			
14	<a href="#">WP(C)/1910/2020</a>	KAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
15	<a href="#">WP(C)/7451/2017</a>	JITENDRA MOHAN BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MR.A K DAS MRR KARIM MR D AKRAM	GA, ASSAM
16	<a href="#">WP(C)/8786/2019</a>	APARAJITA CHOUDHURY <b>Versus</b> ASSAM FINANCIAL CORPN. AND 3 ORS.	MR. M KATAKI	GA, ASSAM MR. L SHARMA MR. S BORA (r-1) MR. R THAKURIA MS J RAJKUMARI (r-1) MR. L P SHARMA (SC, ASSAM FINANCE CORPORATION)
17	<a href="#">WP(C)/5156/2020</a>	DHANANJOY KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
18	<a href="#">WP(C)/5158/2020</a>	MRIDUL ADITYAM <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MRS. R DEVI MR. K GOGOI MR. A R TAHBILDAR	SC, APDCL
19	<a href="#">WP(C)/5182/2020</a>	ANIL PHAMJONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MS D DAS	GA, ASSAM MS. K PHUKAN,GA, ASSAM (1,3 & 4) MR. R DHAR,SC, WPT & BC (R-2)
20	<a href="#">WP(C)/5285/2020</a>	TAPASH PAUL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, REVENUE SC, FINANCE
21	<a href="#">WP(C)/1440/2021</a>	BIJAYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1533/2021</a>	MD. FARIZUDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, FOREST

23	<a href="#">WP(C)/3036/2021</a>	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1248/2021</a> in WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C
24	<a href="#">WP(C)/3493/2021</a> F.A. NO. 66/1969(D/O), FIXED	M/S KHADARIA TEA COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/5446/2021</a>	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J AHMED MR. B D GOSWAMI MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
26	<a href="#">WP(C)/7257/2021</a> FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
	<b>WITH</b> <a href="#">WP(C)/2551/2019</a>	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
	<b>WITH</b> <a href="#">WP(C)/4438/2020</a>	NUREJA BEGUM AND 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
29	<a href="#">WP(C)/7392/2021</a>	DHIREN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
30	<a href="#">WP(C)/2684/2022</a>	KULEN CHANDRA DAS (KEOT) AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/2920/2022</a>	DINABANDHU NAYAK AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/3966/2022</a>	DINABANDHU NAYAK AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
33	<a href="#">WP(C)/5090/2022</a> FIXED	RABINDRA NATH RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
34	<a href="#">WP(C)/2826/2023</a> FIXED	CHANDANA GOSWAMI SARMA <b>Versus</b> UNION OF INDIA AND 11 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, NHAI MR. S BORTHAKUR DY.S.G.I. SC, BPCL
35	<a href="#">WP(C)/3449/2023</a>	MOTAHIR ALI TAPADAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
	<b>WITH</b> <a href="#">WP(C)/2171/2023</a>	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. R A CHOUDHURY, (R-8-15) MR. R A MAZUMDER, (R--15)

37	<a href="#">WP(C)/4753/2023</a> FIXED	MD KACHED ALI @ KASHED ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A ZAHAN S I AKAND	GA, ASSAM MR H SARMA (R-3 TO 5) MR B GOGOI (R-2) SC, REVENUE MRS. N BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT (R-1) SC, FINANCE DEPTT.
38	<a href="#">WP(C)/5540/2023</a>	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	<a href="#">WP(C)/6497/2023</a>	THE GLOBAL MODERN ACADEMY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R- 9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
40	<a href="#">WP(C)/6818/2023</a> FIXED	SAHAJAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA	GA, ASSAM
41	<a href="#">WP(C)/6950/2023</a> FIXED	AMIRJAN KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
<b>BAIL HEARING</b>				
42	<a href="#">AB/190/2024</a>	ANIL MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
43	<a href="#">AB/709/2024</a>	TARUN KUMAR SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
44	<a href="#">AB/980/2024</a>	BHUBAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
45	<a href="#">AB/1031/2024</a> FIXED	RUSTAM ALI @ RASTAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
46	<a href="#">AB/1159/2024</a> FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
47	<a href="#">AB/1160/2024</a> FIXED	ABU TALEB AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
<b>ORDERS</b>				
48	<a href="#">WP(C)/5920/2018</a>	RAJ KUMAR BAJAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KATAKI	GA, ASSAM MR. T ISLAM (R-3) MS F AHMED (R-3)
49	<a href="#">MC/67/2023</a> IN WP(C) 2195/2012(D/O) in WP(C)/2195/2012	SMTI JAMINI SARKAR and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		GA, ASSAM SC, REVENUE
50	<a href="#">I.A.(Civil)/753/2024</a> in WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K P PATHAK MR. K P PATHAK	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/4040/2011</a>	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)

51	<b>WITH</b> <a href="#">WP(C)/1229/2013</a>	DWIJENDRA MOHAN GOSWAMI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
<b>HEARING</b>				
52	<a href="#">WP(C)/6303/2013</a> FIXED	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
53	<a href="#">WP(C)/1259/2015</a> FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
54	<b>WITH</b> <a href="#">WP(C)/5824/2014</a>	M/S TINGRAI CHARIALI BRICKS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024